

Minutes of Exim Facilitation Committee (EFC) meeting No. 03/AM25 dated 20.06.2024 for Import of Restricted Items

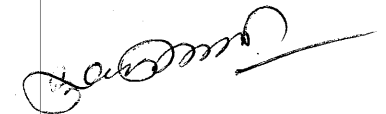
Meeting No. 03/AM25 of Exim Facilitation Committee (EFC) was held on 20.06.2024 at 12.00 PM in Room No. 12, Vanijya Bhawan, New Delhi under the chairmanship of Shri SBS Reddy, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

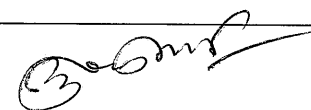
- (i) Shri Md. Moin Afaq, Joint DGFT, DGFT
- (ii) Shri Satya Raja Sekhar, Dy. DGFT, DGFT
- (iii) Shri K.S. Raj, M/o Civil Aviation
- (iv) Shri Kapil Kumar, US, M/o PNG
- (v) Ms. Kriti Gupta, Scientist-C (US), MeitY
- (vi) Shri Dheeraj Meena, US, DPIIT (LEI)
- (vii) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (viii) Shri M. Devula, DAW, DGCA
- (x) Shri O.P. Sharma, Consultant, D/o C&PC
- (xi) Shri S.K. Jain, Consultant, DPIIT
- (xii) Shri R.K. Jaiswal, Development Officer, MHI

3. Total number of cases considered in the meeting was **362**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **136** cases have been approved, **10** cases have been rejected, **07** cases have been closed and **209** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

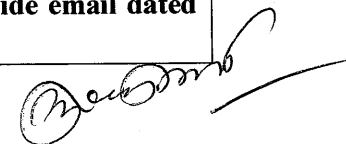
4. The details for the approved cases will follow:



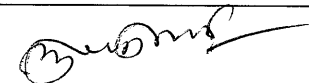
Part 1 D/o DAH&D					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
1.	B.L. KAMDHENU FARMS LIMITED HQRXIMLAPPLY00 002848AM24	02.12.2023	25000 No. Bovine Semen , Frozen Embryos	05111000 05119999	Comments sought from DAH&D on 4.12.2023 DAH&D vide email dated 18.06.2024 has sought information from the firm.
2.	BIONEEDS INDIA PRIVATE LIMITED HQRXIMLAPPLY00 003562AM24	15.01.2024	1 NO DOG	01064990	DAH&D vide email dated 20.06.2024 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DAH&D vide email dated 20.06.2024
3.	BIONEEDS INDIA PRIVATE LIMITED HQRXIMLAPPLY00 003573AM24	16.01.2024	44 NOS BEAGLE DOGS	01064990	DAH&D vide email dated 20.06.2024 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DAH&D vide email dated 20.06.2024
4.	DHEERAJ ABROL HQRXIMLAPPLY00 004913AM24	02.03.2024	2 NOS CAT & DOG	01061900	Comments received from DAH&D on 21.05.2024. The committee decided to seek clarification whether the said re-imports are cleared from a phyto-sanitary perspective. Inputs sought from DAH&D on 12.06.2024.
5.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00 005043AM24	11.03.2024	3600 NOS FROZEN BOAR SEMEN	05119991	Comments sought from DAH&D on 11.03.2024. DAH&D informed the committee that case is under examination with them.
6.	PET MULTIVERSE HQRXIMLAPPLY00 005138AM24	15.03.2024	6 NOS PONY - ZORSE FOR TRADING	01012990	Committee noted that the application is submitted for 'Trading' purposes and decided to reject the application.



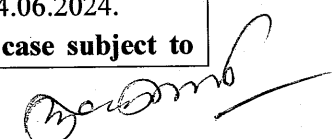
			FEMALE/MALE AGE 01 TO 10 YEARS		
7.	Elena Dziuina HQRXIMLAPPLY00 000027AM25	02.04.2024	1 NO CAT	01061900	Comments sought from DAH&D on 03.04.2024. DAH&D informed the committee that case is under examination with them.
8.	Elena Kruglova HQRXIMLAPPLY00 000114AM25	08.04.2024	1 NO CAT	1061900	Comments sought from DAH&D on 09.04.2024. DAH&D informed the committee that case is under examination with them.
9.	Kristina Dorokhina HQRXIMLAPPLY00 000153AM25	10.04.2024	1 NO CAT	1061900	Recommended by DAHD vide OM dated 20.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.06.2024.
10.	Siddhant Anil Kamble HQRXIMLAPPLY00 000211AM25	16.04.2024	1 NO CAT	1012990	Comments sought from DAH&D on 16.04.2024. DAH&D informed the committee that case is under examination with them.
11.	Faisal Bin Ayub Matto HQRXIMLAPPLY00 000307AM25	21.04.2024	1 NO CAT	1012990	Recommended by DAHD vide OM dated 20.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.06.2024.
12.	VIKRAM RAGHAVAN HQRXIMLAPPLY00 000400AM25	26.04.2024	2 NOS CAT	1061900	Comments sought from DAH&D on 26.04.2024. DAH&D informed the committee that case is under examination with them.
13.	Manjit Singh HQRXIMLAPPLY00 000466AM25	02.05.2024	1 NOS DOG	1061900	DAH&D vide email dated 24.05.2024 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DAH&D vide email dated 24.05.2024



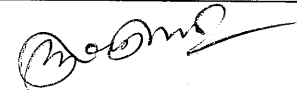
14.	AVIAGEN INDIA POULTRY BREEDING COMPANY PRIVATE LIMITED HQRXIMLAPPLY00 000468AM25	02.05.2024	36920.0 NOS An Aviagen Brand Of Day Old Great Grand Parent Stock Broiler Breeders	1051100	Recommended by DAHD vide OM dated 19.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 19.06.2024.
15.	RuslanaBabazade HQRXIMLAPPLY00 000550AM25	08.05.2024	1 NO CAT	1061900	Comments sought from DAH&D on 08.05.2024. DAHD informed the committee that case is under examination with them.
16.	SHAURYA RAI HQRXIMLAPPLY00 000566AM25	09.05.2024	9 NOS RIDING HORSES	1012990	Recommended by DAHD vide OM dated 04.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 04.06.2024.
17.	ANKA RAO CHATRAGADDA HQRXIMLAPPLY00 000587AM25	10.05.2024	1 NO DOG	1061900	Recommended by DAHD vide OM dated 24.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 24.05.2024 and subject to submission of required documents.
18.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY00 000592AM25	10.05.2024	14 NOS C57BL/6J Strain: 000664 Sex: F Genotype: N/A Age: 14 Range: 14-14	1069000	Recommended by DAHD vide OM dated 04.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 04.06.2024.
19.	Sanjana Bhalla HQRXIMLAPPLY00 000601AM25	10.05.2024	1 NO CAT	1061900	Comments sought from DAH&D on 13.05.2024. DAHD informed the committee that case is under examination with them.
20.	DHARANI YEDURU HQRXIMLAPPLY00 000595AM25	10.05.2024	1 NO DOG	1061900	Recommended by DAHD vide OM dated 24.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated



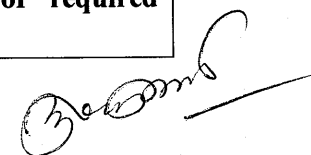
					24.05.2024 and subject to submission of required documents.
21.	ANITHA PANNEERSELVAM HQRXIMLAPPLY00 000598AM25	10.05.202 4	1 CAT	NO 1061900	Recommended by DAHD vide OM dated 20.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.06.2024.
22.	Sikander Pooji HQRXIMLAPPLY00 000625AM25	13.05.202 4	1 DOG	NO 1061900	Recommended by DAHD vide OM dated 24.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 24.05.2024 and subject to submission of required documents.
23.	Nathalie Marguerite Marie LanielEpouse De Graaf HQRXIMLAPPLY00 000635AM25	14.05.202 4	1 CAT	NO 1061900	Recommended by DAHD vide OM dated 20.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.06.2024.
24.	TWINKLE KHANNA HQRXIMLAPPLY00 000647AM25	14.05.202 4	1 DOG	NO 1061900	The Committee decided to approve the case on Ex-post facto basis.
25.	MOHAN NAGARAJ HQRXIMLAPPLY00 000640AM25	14.05.202 4	1 Nos. of Dog and 1 No. Of Cat	1061900	Recommended by DAHD vide OM dated 20.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.06.2024 and subject to submission of required documents.
26.	Kannan Rajamanickam HQRXIMLAPPLY00 000670AM25	16.05.202 4	1 DOG	NO 1061900	Recommended by DAHD vide OM dated 24.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 24.05.2024 and subject to submission of required documents.
27.	MONESH KANDALAM	20.05.202 4	1 DOG	NO 1061900	Recommended by DAHD vide OM dated 04.06.2024. The committee decided to approve the case subject to



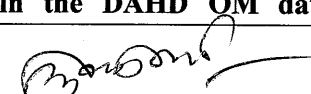
	SRINIVASULU HQRXIMLAPPLY00 000749AM25				the conditions mentioned in the DAHD OM dated 04.06.2024 and subject to submission of required documents.
28.	Vrinda Tewari HQRXIMLAPPLY00 000741AM25	20.05.2024	1 NO CAT	1061900	Comments sought from DAH&D on 21.05.2024. DAHD informed the committee that case is under examination with them.
29.	Olga Marchuk HQRXIMLAPPLY00 000780AM25	21.05.2024	1 NO DOG	1061900	Recommended by DAHD vide OM dated 20.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.06.2024 and subject to submission of required documents.
30.	FIVE STARS SHIPPING COMPANY PRIVATE LIMITED HQRXIMLAPPLY00 000766AM25	21.05.2024	10 Nos. of Horses	1012100	Recommended by DAHD vide OM dated 04.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 04.06.2024.
31.	SANS CRAINTES STUD FARM PRIVATE LIMITED HQRXIMLAPPLY00 000733AM25	18.05.2024	6 NOS BROODMARE	1012100	Recommended by DAHD vide OM dated 04.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 04.06.2024.
32.	Aasiya Vishal Shah HQRXIMLAPPLY00 000801AM25	23.05.2024	1 NO DOG	1069000	Comments sought from DAH&D on 24.05.2024. DAHD informed the committee that case is under examination with them.
33.	Shalini Singh Hamilton HQRXIMLAPPLY00 000796AM25	22.05.2024	3 NOS CATS	1061900	Comments sought from DAH&D on 24.05.2024. DAHD informed the committee that case is under examination with them.
34.	SUMI RENGARAJ HQRXIMLAPPLY00	24.05.2024	1 NO DOG	1061900	Recommended by DAHD vide OM dated 04.06.2024. The committee decided to approve the case subject to



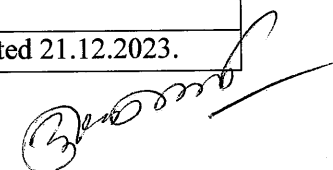
	000824AM25				the conditions mentioned in the DAHD OM dated 04.06.2024 and subject to submission of required documents.
35.	Neelesh Jaiswal HQRXIMLAPPLY00 000823AM25	24.05.2024	1 Rabbit	NO 1061400	Recommended by DAHD vide OM dated 04.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 04.06.2024.
36.	Tatiana Elsavei HQRXIMLAPPLY00 000789AM25	22.05.2024	1 DOG	NO 1061900	Recommended by DAHD vide OM dated 04.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 04.06.2024 and subject to submission of required documents.
37.	PAKVIMOL THONGTHA HQRXIMLAPPLY00 000822AM25	23.05.2024	5 DOGS	NOS 1061900	Recommended by DAHD vide OM dated 24.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 24.05.2024 and subject to submission of required documents.
38.	Shivangi Khanna HQRXIMLAPPLY00 000854AM25	25.05.2024	1 DOG	NO 1061900	Recommended by DAHD vide OM dated 14.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.06.2024 and subject to submission of required documents.
39.	Iuliia Mishina HQRXIMLAPPLY00 000848AM25	24.05.2024	1 CAT	NO 1039100	Recommended by DAHD vide OM dated 20.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.06.2024.
40.	Pramod Potti Krishnan HQRXIMLAPPLY00 000859AM25	26.05.2024	1 DOG	NO 1061900	Recommended by DAHD vide OM dated 04.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 04.06.2024 and subject to submission of required documents.



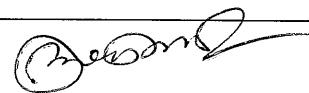
41.	Nikita Aggarwal HQRXIMLAPPLY00 000889AM25	28.05.2024	1 CAT	NO	1061900	Comments sought from DAH&D on 28.05.2024. DAH&D informed the committee that case is under examination with them.
42.	RAJALAKSHMI MANDAKULATHUR RAMANATHAN HQRXIMLAPPLY00 000893AM25	28.05.2024	1 DOG	NO	1061900	Recommended by DAHD vide OM dated 14.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.06.2024 and subject to submission of required documents.
43.	SNEHA REDDY KAYYURU HQRXIMLAPPLY00 000902AM25	28.05.2024	1 DOG	NO	1061900	Recommended by DAHD vide OM dated 14.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.06.2024 and subject to submission of required documents.
44.	Ayesha Ansar HQRXIMLAPPLY00 000908AM25	29.05.2024	1 CAT	NO	1061900	Comments sought from DAH&D on 29.05.2024. DAH&D informed the committee that case is under examination with them.
45.	Rishi Sood HQRXIMLAPPLY00 000936AM25	30.05.2024	1 DOG	NO	1061900	Comments sought from DAH&D on 30.05.2024. DAH&D has sought information from the firm.
46.	Naveen Sai Kumar Swamy HQRXIMLAPPLY00 000970AM25	31.05.2024	1 DOG	NO	1061900	Comments sought from DAH&D on 03.06.2024. DAH&D has sought information from the firm.
47.	Divya MensiYashwanth HQRXIMLAPPLY00 000952AM25	30.05.2024	1 DOG	NO	1061900	Recommended by DAHD vide OM dated 14.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.06.2024 and subject to submission of required documents.
48.	Elizaveta SHILENBERG HQRXIMLAPPLY00	30.05.2024	1 DOG	NO	1061900	Recommended by DAHD vide OM dated 14.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated



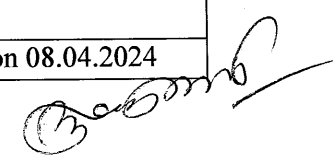
	000950AM25				14.06.2024 and subject to submission of required documents.
49.	Tatiana Gubina HQRXIMLAPPLY00 001038AM25	05.06.2024	1 NO CAT	1061900	Comments sought from DAH&D on 06.06.2024. DAHD informed the committee that case is under examination with them.
50.	BoonnamRungrueang aree HQRXIMLAPPLY00 001072AM25	07.06.2024	4 NOS DOG	1061900	Recommended by DAHD vide OM dated 11.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 11.06.2024 and subject to submission of required documents.
51.	MANIJEH MAGHAMI POOR HQRXIMLAPPLY00 001068AM25	07.06.2024	1 NO DOG	1061900	Recommended by DAHD vide OM dated 20.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.06.2024 and subject to submission of required documents.
52.	JibuNedungathara Chacko HQRXIMLAPPLY00 001099AM25	10.06.2024	1 NO DOG	1061900	Recommended by DAHD vide OM dated 20.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.06.2024 and subject to submission of required documents.
Part 2 D/o AH&D and MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
53.	EXOTIC WORLD FISH AQUARIUM AND PETS SHOP HQRXIMLAPPLY00 003111AM24	18.12.2023	120 Nos. Ara Ararauna Blue and Gold Macaw, Ara Chloptera Red and Green Macaw etc.	1063200	DAHD vide email dated 20.06.2024 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DAHD vide email dated 20.06.2024.
54.	RADHE KRISHNA	06.01.2022	1172 NOS	1062000,	Recommended by DAH&D vide OM dated 21.12.2023.



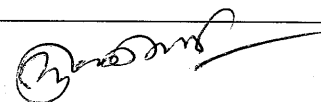
	TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00 003420AM24	4	Reptiles (including snakes and turtles)	01061900	Comments sought from MOEF(WL) on 08.01.2024. MoEF(WL) informed the committee that the case is under examination with them.
55.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00 003795AM24	30.01.202 4	197 NOS Reptiles (including snakes and turtles)	01062000	Recommended by DAH&D vide OM dated 02.02.2024. Comments sought from MoEF&CC (WL) on 30.01.2024. MoEF(WL) informed the committee that the case is under examination with them.
56.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 003919AM24	06.02.202 4	4 NOS Western Lowland Gorilla (Gorilla gorilla) (M:F:U: 1:3:0)	01062000	Recommended by DAHD vide OM dated 08.02.2024 Comments sought from MoEF&CC (WL) on 06.02.2024 MoEF&CC (WL) informed the committee that the case is under examination with them.
57.	SURESH KRISHNA HQRXIMLAPPLY00 002746AM24	25.11.202 3	2 Nos. Sand Tortoise- Gopherus Agassizii	01061900	Recommended by DAH&D vide OM dated 15.01.2024. Comments sought from MoEF&CC (WL) on 22.02.2024 MoEF&CC (WL) informed the committee that that details have been sought from the applicant.
58.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 004826AM24	27.02.202 4	4 NOS Chimpanzee (Pan troglodytes) (M:F:U: 2:2:0)	1061100	Recommended by DAH&D vide OM dated 26.02.2024. Comments sought from MoEF&CC (WL) on 27.02.2024. MoEF&CC (WL) informed the committee that the case is under examination with them.
59.	REEF PARADISE	09.03.202	4 NOS	1062000	Comments sought from DAH&D on 11.03.2024.



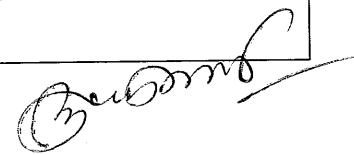
	HQRXIMLAPPLY00 005036AM24	4	GREY TREE GECKO / (NAULTINUS GRAYIL)		DAHD informed the committee that the case is under examination with them. Comments sought from MoEF&CC (WL) on 11.03.2024. MoEF&CC (WL) informed the committee that that details have been sought from the applicant.
60.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 005193AM24	19.03.202 4	22 NOS , Golden-headed lion tamarin (Lentopithecuschry somelas) (M:F:U: 3:3:0) etc.	1061100	Recommended by DAH&D vide OM dated 22.03.2024. Comments sought from MoEF&CC (WL) on 20.03.2024. MoEF&CC (WL) informed the committee that the case is under examination with them.
61.	SUHANI FARMS HQRXIMLAPPLY00 000036AM25	03.04.202 4	140 NOS CAPYBARA (Hydrochoerus hydrochaeris), DOM ESTIC CHINCHILLA (Chinchilla lanigera) etc.	1061900	Recommended by DAH&D vide OM dated 22.04.2024 Comments sought from MoEF&CC (WL) on 03.04.2024. MoEF&CC (WL) informed the committee that the case is under examination with them.
62.	SUHANI FARMS HQRXIMLAPPLY00 000066AM25	04.04.202 4	118 NOS Pink headed fruit dove (Ptilinopusporphyre us), Kookaburra (Dacelo novaeguineae) etc.	1063900	Recommended by DAH&D vide OM dated 06.05.2024. Comments sought from MoEF&CC (WL) on 05.04.2024. MoEF&CC (WL) informed the committee that the case is under examination with them.
63.	Mahesh MelseemeThippeswa my HQRXIMLAPPLY00	04.04.202 4	22 NOS Poll Dorset- White faced sheep	1041010	Comments sought from AH&D on 08.04.2024. DAHD informed the committee that case is under examination with them. Comments sought from MoEF&CC (WL) on 08.04.2024



	000079AM25				
64.	ATOS CRAFT COLLECTIVE LLP HQRXIMLAPPLY00 000335AM25	23.04.2024	500000 PCS MOTHER OF PEARL BUTTONS	96062990	Comments sought from MoEF&CC (WL) on 23.04.2024. Comments sought from Dept of Fisheries on 23.04.2024
65.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 000349AM25	23.04.2024	10 NOS Kori Bustard (Ardeotiskori) (M:F:U: 5:5:0)	1063100	Recommended by DAH&D vide OM dated 1.05.2024. Comments sought from MoEF&CC (WL) on 24.04.2024
66.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 000354AM25	24.04.2024	2 NOS Brown bear (Ursus arctos) (M:F:U: 1:1:0)	1069000	Recommended by DAH&D vide OM dated 1.05.2024. Comments sought from MoEF&CC (WL) on 24.04.2024
67.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 000610AM25	11.05.2024	52 NOS sumba eclectus parrot (Eclectus R. cornelia) (M:F:U:11:7:0), riedel eclectus parrot (Eclectus riedeli) (M:F:U: 7:5:0) etc.	1063200	Recommended by DAH&D vide OM dated 15.05.2024. Recommended for 51 nos. by MoEF&CC (WL) vide OM dated 29.05.2024. The committee decided to recommend the case for 51 Nos. of animals for the approval of competent authority.
68.	GREENS	11.05.2024	2 NOS	1069000	Recommended by DAH&D vide OM dated 15.05.2024.

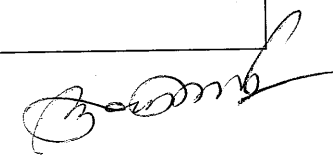


	ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 000606AM25	4	Tiger (Panthera tigris) (M:F: 1:1)		Recommended by MoEF&CC (WL) vide OM dated 3.06.2024. The committee decided to recommend the case for the approval of competent authority.
69.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 000605AM25	11.05.202 4	503 NOS CHIROPOTES CHIROPOTES (BEARDED SAKI) (M:F: 20:20),CHOLOEP US DIDACTYLUS (TWO TOED SLOTH) (M:F: 3:3) etc.	1061900	Recommended by DAH&D vide OM dated 15.05.2024. Comments sought from MoEF&CC (WL) on 13.05.2024. MoEF&CC(WL) vide OM dated 20.05.2024 has sought information from the firm.
70.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 000737AM25	19.05.202 4	9 NOS Hippopotamus (Hippopotamus amphibius) (M:F: 4:5:0)	1069000	Recommended by DAH&D vide OM dated 30.05.2024. Comments sought from MoEF&CC (WL) on 21.05.2024
71.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 000738AM25	19.05.202 4	4 NOS Black footed cat (Felis nigripes) (M:F:U: 3:1:0)	1061900	Recommended by DAH&D vide OM dated 30.05.2024. Recommended by MoEF&CC (WL) vide OM dated 5.06.2024. The committee decided to recommend the case for the approval of competent authority.

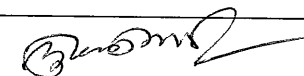


72.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 000740AM25	19.05.202 4	1 NO Pygmy hippopotamus (Choeropsisiberien sis) (M:F:U: 0:1:0)	1069000	Recommended by DAH&D vide OM dated 30.05.2024.
					Recommended by MoEF&CC (WL) vide OM dated 3.06.2024. The committee decided to recommend the case for the approval of competent authority.
73.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00 000739AM25	19.05.202 4	401 NOS Brazilian porcupine (Coendou prehensilis) (M:F: 2:2), Two toed sloth (Choloepus didactylus) (M:F: 5:15) etc.	1061900	Recommended by DAHD vide OM dated 03.06.2024
					Recommended for 361 nos. by MoEF&CC (WL) vide OM dated 05.06.2024. The committee decided to recommend the case for 361 Nos. of animals for the approval of competent authority.
74.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 000758AM25	20.05.202 4	7 NOS Lowland Tapir (Tapirusterrestris) (M:F:U: 1:0:0),Asian small- clawed otter (Aonyx cinereus) (M:F:U: 5:1:0)	1069000	Recommended by DAHD vide OM dated 30.05.2024
					Comments sought from MoEF&CC (WL) on 22.05.2024
75.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 000757AM25	20.05.202 4	110 NOS Radiated tortoise (Astrochelys radiata) (M:F:U: 0:0:108), Galapagos land iguana (Conolophussubcris tatus) (M:F:U:	1062000	Recommended by DAHD vide OM dated 30.05.2024
					Recommended for 108 nos. by MoEF&CC (WL) vide OM dated 03.06.2024 The committee decided to recommend the case for 108 Nos. of animals for the approval of competent authority.

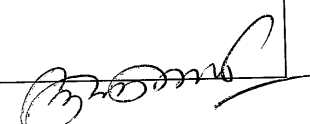
			1:1:0)		
76.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 000756AM25	20.05.202 4	1126 NOS Rose ringed parakeet (Psittaculakrameri) (M:F:U: 200:200:0) etc.	1069000	Recommended by DAHD vide OM dated 03.06.2024 Recommended for 879 nos. by MoEF&CC (WL) vide OM dated 03.06.2024 The committee decided to recommend the case for 879 Nos. of animals for the approval of competent authority.
77.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 000861AM25	26.05.202 4	11 NOS Flame bowerbird (Sericultusardens)	1069000	Recommended by DAHD vide OM dated 31.05.2024 Recommended by MoEF&CC (WL) vide OM dated 03.06.2024 The committee decided to recommend the case for the approval of competent authority.
78.	GREENS ZOOLOGICAL,	26.05.202 4	10 NOS Cape fur seal	1061200	Recommended by DAH&D vide OM dated 07.06.2024.



	RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 000860AM25		(Arctocephalus pusillus) Sex: Male, Microchip No 900182001359910 and 900182001359914, Cape fur seal (Arctocephalus pusillus) Sex: Female, Microchip No 900182001359970 B		Comments sought from MoEF&CC (WL) on 27.05.2024
79.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 000987AM25	03.06.202 4	19 NOS American Aligator (Alligator mississippiensis) (M:F:U: 0:0:19)	1062000	Recommended by DAHD vide OM dated 7.06.2024. Recommended by MoEF&CC (WL) vide OM dated 10.06.2024. The committee decided to recommend the case for the approval of competent authority.
80.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 001013AM25	04.06.202 4	15 NOS Leopard (Panthera pardus) (M:F:U: 0:1:0), Cheetah (Acinonyx jubatus) (M:F:U: 1:4:0) etc.	1069000	Recommended by DAHD vide OM dated 13.06.2024. Comments sought from MoEF&CC (WL) on 05.06.2024
81.	GREENS	04.06.202	170 NOS	1061100	Recommended by DAHD vide OM dated 13.06.2024.



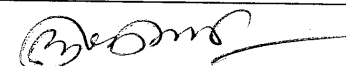
	ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 001014AM25	4	De brazzas monkey (Cercopithecus neglectus) (M:F:U: 0:0:10), Marabou storks (Leptoptiloscrumen ifer) (M:F:U: 0:0:20) etc.		Comments sought from MoEF&CC (WL) on 05.06.2024
82.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 001084AM25	08.06.202 4	84 NOS Black Crested Mangabey (Lophocebusaterri mus) (M:F:U: 0:0:4), Mantled Guereza (Colobus guereza) (M:F:U: 0:0:50) etc.	1061100	Recommended by DAHD vide OM dated 13.06.2024. Comments sought from MoEF&CC (WL) on 10.06.2024
83.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00 001073AM25	07.06.202 4	120 NOS Mona monkey (Cercopithecus mona) (M:F:U: 50:50:0), Vervet monkey (Chlorocebuspyger ythrus) (M:F:U: 5:5:0) etc.	1061100	Recommended by DAHD vide OM dated 13.06.2024. Comments sought from MoEF&CC (WL) on 10.06.2024
84.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00	07.06.202 4	71 NOS Fiji crested iguana (Brachylophusvitie nsis) (M:F:U: 24:19:0), Lau banded iguana	1062000	Recommended by DAHD vide OM dated 13.06.2024 Comments sought from MoEF&CC (WL) on 10.06.2024



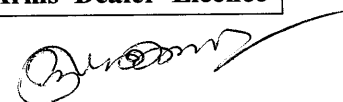
	001074AM25		(Brachylophus fasciatus) (M:F:U: 6:6:0) etc.		
Part 3 MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
85.	A & S CREATIONS HQRXIMLAPPLY00 003603AM24	17.01.2024	2 NOS Vectronics " Vertex Plus GPS Collar" with standard accessories	85269190	Recommended by MoEF&CC(WL) vide OM dated 28.05.2024. The committee decided to approve the case for supply to Chief Conservator of Forest and Field Director, Rajaji Tiger Reserve, Uttarakhand, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 28.05.2024.
86.	ACHALA HEALTH SERVICES PRIVATE LIMITED HQRXIMLAPPLY00 003838AM24	31.01.2024	14 NOS RTLS Anchor and Tags used to detect patient fall and accidents in indoor healthcare center	85269190	MoEF&CC(WL) vide OM dated 26.02.2024 has sought information from the firm.
87.	ACHALA IT SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00 003839AM24	31.01.2024	15 NOS Blueiot RTLS Anchor etc.	85269190	MoEF&CC(WL) vide OM dated 26.02.2024 has sought information from the firm.
88.	PRAHAS OVERSEAS LLP HQRXIMLAPPLY00 001720AM24	12.9.2023	300 KGS wood chips, perfume oil, powder ,resale	12119054	Comments sought from MSME on 13.9.2023. Committee decided to seek comments from MoEF&CC(WL). Comments sought from MoEF&CC(WL) on 15.04.2024. MoEF&CC(WL) vide OM dated 29.05.2024 has sought information from the firm.
89.	NIMBLE WIRELESS	14.03.2024	1 NO	85269190	Comments sought from MoEF&CC(WL) on 15.03.2024.

	PRIVATE LIMITED HQRXIMLAPPLY00 005101AM24	4	Pet Tracker		MoEF&CC(WL) vide OM dated 26.05.2024 has sought information from the firm.
90.	SUSHEEL G HQRXIMLAPPLY00 005112AM24	14.03.202 4	7 NOS FULLY FINISHED AND PROCESSED HUNTING TROPHIES, PUKU, KOBUS VARDONII, STRAIGHT SHOULDER MOUNT	97052900	The committee decided to seek comments from MoEF&CC(WL). Comments sought from MoEF&CC(WL) on 15.05.2024. MoEF&CC(WL) vide letter dated 17.05.2024 has sought information from the firm.
91.	RANA GEORGE HQRXIMLAPPLY00 005103AM24	14.03.202 4	8 NOS Fully processed and finished wildlife trophies, Bezoar Ibex	97052900	The committee decided to seek comments from MoEF&CC(WL). MoEF&CC(WL) vide letter dated 12.06.2024 has sought information from the firm.
92.	BMR WILDLIFE SERVICES HQRXIMLAPPLY00 000102AM25	07.04.202 4	2 NOS Elephant Radio Collar and accessories (radio collar, tablet, VHF receiver, antenna)	85269190	Recommended by MoEF&CC(WL) vide OM dated 26.05.2024. The committee decided to approve the case for supply to Deputy Conservator of Forests, Wildlife (HQ), West Bengal, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 26.05.2024.
93.	A & S CREATIONS HQRXIMLAPPLY00 000381AM25	25.04.202 4	7 NOS Africa Wildlife Tracking " GPS Collar" with standard accessories	85269190	Recommended by MoEF&CC(WL) vide OM dated 28.05.2024. The committee decided to approve the case for supply to Deputy Conservator of Forests, Wildlife Division, Vadodara, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 28.05.2024.
94.	A & S CREATIONS	25.04.202	3 NOS	85269190	Recommended by MoEF&CC(WL) vide OM dated

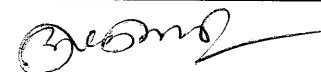
	HQRXIMLAPPLY00 000382AM25	4	Vectronics "Vertex Plus GPS Collar" with standard accessories		28.05.2024. The committee decided to approve the case for supply to Wildlife Institute of India, Dehradun, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 28.05.2024.
95.	A & S CREATIONS HQRXIMLAPPLY00 000383AM25	25.04.202 4	4 NOS Vectronics " Vertex plus GPS Collar" with standard accessories	85269190	Recommended by MoEF&CC(WL) vide OM dated 28.05.2024. The committee decided to approve the case for supply to Madhya Pradesh Forest Dept., subject to the conditions mentioned in the MoEF&CC(WL) OM dated 28.05.2024.
96.	A & S CREATIONS HQRXIMLAPPLY00 000388AM25	25.04.202 4	2 NOS AWT "Elephant Collar" with standard accessories	85269190	Recommended by MoEF&CC(WL) vide OM dated 28.05.2024. The committee decided to approve the case for supply to Wildlife Institute of India, Dehradun, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 28.05.2024.
97.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00 000224AM25	16.04.202 4	2.0 SET Tranquilizing Gun GUT. 50 with all accessories	93040000	Recommended by MoEF&CC(WL) vide OM dated 10.05.2024. The committee decided to approve the case for supply to Deputy Conservator of Forests & Deputy Field Director (Core), Ramgarh Vishdhari Tiger Reserve, Bundi, Rajasthan and Deputy Director, Pench Tiger Reserve, Nagpur, Maharashtra, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 10.05.2024.
98.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00	16.04.202 4	1.00 SET X-Calibre (International, Black Oxide Stock, Long Barrel) with	93040000	Recommended by MoEF&CC(WL) vide OM dated 10.05.2024. The committee decided to approve the case for supply to Deputy Conservator of Forests, Yavatmal, Maharashtra, subject to the conditions mentioned in the



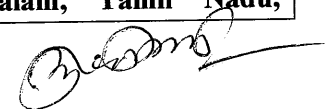
	000226AM25		all accessories		MoEF&CC(WL) OM dated 10.05.2024.
99.	UGENDAR SAGARAJU HQRXIMLAPPLY00 005106AM24	14.03.2024	27.61 NOS FULLY FINISHED AND PROCESSED HUNTING TROPHIES, ELAND, TAUROTRAGUS ORYX, STRAIGHT SHOULDER MOUNT,	97052900	Comments sought from MoEF&CC(WL) on 01.05.2024
100.	HI TECH ADVANCE PRODUCTS HQRXIMLAPPLY00 000492AM25	04.05.2024	67.0 PCS JMDB1311Co2 dart projector Double Barrel with DANINJECT scope1.75-4x32 11mm rifled & 13mm bore barre, JMDBCASE Hard case for projector model JMDB and etc	93040000	Comments sought from MoEF&CC(WL) on 06.05.2024 MoEF&CC(WL) vide OM dated 29.05.2024 has sought information from the firm.
101.	REARLYTECH PRIVATE LIMITED HQRXIMLAPPLY00 000494AM25	05.05.2024	10 NOS GPS Tracker	85269190	Comments sought from MoEF&CC(WL) on 06.05.2024. MoEF&CC(WL) vide OM dated 29.05.2024 has sought information from the firm.
102.	HI TECH ADVANCE PRODUCTS HQRXIMLAPPLY00	20.04.2024	16 PCS JMSP11B25 Co2 dart projector	93040000	Comments received from MoEF&CC(WL) vide OM dated 29.05.2024. The committee decided to seek Arms Dealer Licence



	000304AM25		JMSP.25 Take Down model with DANiNJECT scope 1.75-4x32 Long 11mm rifled, BJ13mm 13mm bore barrel(900mm) for all JM models etc.		from the firm.
103.	BMR WILDLIFE SERVICES HQRXIMLAPPLY00 000513AM25	06.05.2024	2 NOS Tranquilizing gun and accessories model RD706	93040000	Recommended by MoEF&CC(WL) vide OM dated 26.05.2024. The committee decided to approve the case for supply to Divisional Director, Social Forestry Division, Meerut, UP and Divisional Forest Officer, Badrinath Forest Division, Gopeshwar subject to the conditions mentioned in the MoEF&CC(WL) OM dated 26.05.2024.
104.	BIOHAB INC HQRXIMLAPPLY00 000539AM25	07.05.2024	5 SET Veterinary Equipment/Tranquilizer Equipment & Accessories-, X-Caliber, No.4, X-2 Projector, No.1	93040000	Recommended by MoEF&CC(WL) vide OM dated 16.05.2024. The committee decided to approve the case for supply to Divisional Forest Officer, Lansdown, Forest Division, Uttarakhand, Deputy Conservator of Forests, Gondia Division, Maharashtra and Additional Principal Chief Conservator of Forests, Lion Project, Madhav National Park, Shivpuri subject to the conditions mentioned in the MoEF&CC(WL) OM dated 16.05.2024
105.	HI TECH ADVANCE PRODUCTS, HQRXIMLAPPLY00 000502AM25	04.05.2024	67 PCS JMDB1311 Co2 dart projector Double Barrel with DANiNJECT	93040000	Recommended by MoEF&CC(WL) vide OM dated 26.05.2024. The committee decided to approve the case for supply to Divisional Wildlife Officer, Gurugram, Haryana, Divisional Forest Officer, Kalahandi North Division,



			scope 1.75-4x32 11mm rifled & 13mm bore barr, CO2 CO2 container 71,4gram(1pcs) etc.		Odisha subject to the conditions mentioned in the MoEF&CC(WL) OM dated 26.05.2024
106.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00 000816AM25	22.05.202 4	1 SET Telinject GUT. 50 with all accessories	93040000	Recommended by MoEF&CC(WL) vide OM dated 29.05.2024. The committee decided to approve the case for supply to Deputy Conservator of Forests & Deputy Field Director (Core), Ramgarh Vishdhari Tiger Reserve, Bundi, Rajasthan subject to the conditions mentioned in the MoEF&CC(WL) OM dated 29.05.2024.
107.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00 000809AM25	22.05.202 4	2 SET Pneudart G2 X- Calibre with all accessories	93040000	Recommended by MoEF&CC(WL) vide OM dated 29.05.2024. The committee decided to approve the case for supply to Divisional Forest Officer, Tehri Forest Division, Uttarakhand and Executive Director Sir Chamarajendra Zoological Gardens Mysuru, Karnataka subject to the conditions mentioned in the MoEF&CC(WL) OM dated 29.05.2024.
108.	HI-TECH ELASTOMERS LIMITED HQRXIMLAPPLY00 000956AM25	31.05.202 4	1 NO RACON	85269190	Comments sought from MoEF&CC(WL) on 03.06.2024
109.	HI TECH ADVANCE PRODUCTS, HQRXIMLAPPLY00 001076AM25	08.06.202 4	37 PCS JMDB1311 Co2 dart projector Double Barrel with DANINJECT scope	93040000	Recommended by MoEF&CC(WL) vide OM dated 11.06.2024. The committee decided to approve the case for supply to Deputy Conservator of Forests, Ajmer, Rajasthan, Deputy Director, Sathyamangalam, Tamil Nadu,



			1.75-4x32 11mm rifled & 13mm bore ba, PICO211 Co2 dart projector 11mm bore barrel etc.		Divisional Forest, Jamui Forest Division, Bihar subject to the conditions mentioned in the MoEF&CC(WL) OM dated 11.06.2024.
Part 4 D/o Fisheries					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
110.	GUNJAN JEWELS PRIVATE LIMITED HQRXIMLAPPLY00 003804AM24	30.01.202 4	10000 UNT Mother of Pearl Carvings	96019020	Comments received from the Dept of Fisheries on 26.02.2024. Comments sought from MoEF&CC (WL) on 20.03.2024
111.	Sams Discus India HQRXIMLAPPLY00 004078AM24	15.02.202 4	460000 NOS Ornamental Fish:	3011000	Comments sought from Dept of Fisheries on 16.02.2024 D/o Fisheries vide letter dated 24.04.2024 informed that the importer to submit application in prescribed format. Reminder sent on 17.05.2024.
112.	KOIFISH INDIA NISHIKIGOI HQRXIMLAPPLY00 005109AM24	14.03.202 4	20000 NOS GOLD FISH CARASSIUS AURATUS, Koi Carp Cyprinus Carpio	3011100	Comments sought from Dept of Fisheries on 15.03.2024 D/o Fisheries vide letter dated 24.04.2024 informed that the importer to submit application in prescribed format. Reminder sent on 17.05.2024.
113.	GALAXY AQUARIUM HQRXIMLAPPLY00 005152AM24	16.03.202 4	1775400 PCS LIVE ORNAMENTAL FISH	3011000	Comments sought from Dept of Fisheries on 18.03.2023 D/o Fisheries vide letter dated 24.04.2024 informed that the importer to submit application in prescribed format. Reminder sent on 17.05.2024.
114.	GROBEST AQUACULTURE AND HATCHERIES	20.03.202 4	100 NOS Ornamental fish :-- Freshwater	3011100	Comments sought from Dept of Fisheries on 20.03.2023 D/o Fisheries vide letter dated 24.04.2024 informed that the importer to submit application in prescribed

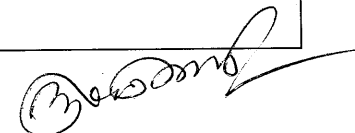
	HQRXIMLAPPLY00 005199AM24				format. Reminder sent on 17.05.2024.
115.	ROYAL MARINE AQUARIUM HQRXIMLAPPLY00 000856AM25	24.05.202 4	1104000 NOS Ornamental fish :-- Freshwater	3011900	Recommended by Dept of Fisheries vide OM dated 18.06.2024. The committee decided to examine the case on file for the approval of competent authority.
116.	UJJAINI TRADERS HQRXIMLAPPLY00 000881AM25	24.05.202 4	678000 NOS Ornamental fish :-- Freshwater	3011900	Recommended by Dept of Fisheries vide OM dated 18.06.2024. The committee decided to examine the case on file for the approval of competent authority.
117.	BETTANDEMICS HQRXIMLAPPLY00 001015AM25	05.06.202 4	1104000 NOS Ornamental fish	3011900	Recommended by Dept of Fisheries vide OM dated 18.06.2024. The committee decided to examine the case on file for the approval of competent authority.
118.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH HQRXIMLAPPLY00 001089AM25	10.06.202 4	1300 NOS mutant and wild type zebrafish embryos/larvae	3011100	Comments sought from Dept of Fisheries on 10.06.2024. D/o Fisheries vide OM dated 18.06.2024 informed that the application needs to be considered by the National Committee on Introduction of Exotic Aquatic Species into Indian Waters as the import is not a regular import.
Part 5 M/o Steel					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
119.	SARDA METALS & ALLOYS LIMITED HQRXIMLAPPLY00 004567AM24	22.02.202 4	100000.0 MTS Ferro Manganese Slag (MNO Slag)	26190090	Comments sought from M/o Steel on 23.02.2024 M/o Steel vide email dated 03.04.2023 has sought information from the firm. DL issued on 25.04.2024. Reply received from the firm has been forwarded to M/o Steel.
120.	JAYANT IMPEX HQRXIMLAPPLY00	17.04.202 4	2670.0 MTS TITANIUM	81083000, 81093000,	Comments sought from M/o Steel on 18.04.2024. M/o Steel vide email dated 14.05.2024 has sought

	000243AM25		SCRAP, COBALT ALLOY SCRAP, TUNGSTEN ALLOY SCRAP and etc	81029700, 81102000, 81053000.	information from the firm.
121.	BANSAL BROTHERS HQRXIMLAPPLY00 000877AM25	27.05.202 4	6000 MTS TITANIUM SCRAP	81083000	Comments sought from M/o Steel on 18.04.2024
Part 6 M/o Heavy Industries					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
122.	APTIV COMPONENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00 004034AM24	12.02.202 4	10150858 NOS Common Choke	85480000	The committee decided to refer the application to MHI. Comments sought on 09.05.2024 & 12.06.2024. Committee directed MHI to examine the end use of the said imports and whether they are in any way related to the PLI scheme proposals.
123.	H D S STEEL TRADERS PRIVATE LIMITED HQRXIMLAPPLY00 000540AM25	07.05.202 4	4000 MTS IRON AND STEEL SHAFT AND CRANK SHAFT (OBTAINED FROM SHIP)	73269080	Comments received from MHI vide OM dated 03.06.2024. The committee decided to seek physical verification of the premises of the firm by concerned RA. The committee also decided to seek details of GST paid and capacity of machineries along with electricity bills for the past three years from the firm.
124.	FCA INDIA AUTOMOBILES PRIVATE LIMITED HQRXIMLAPPLY00 002501AM24	10.11.202 3	435 NOS Radio Multi Media- 68290684AJ, Radio Multi Media- 68522509AC etc.	85272900	Comments sought from MHI on 13.05.2024 Committee decided to also seek comments from MeITY.

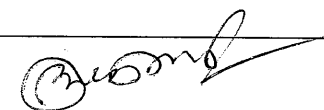
Part 7 M/O MINES					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
125.	AARTI STEELS LIMITED HQRXIMLAPPLY00 000331AM25	23.04.2024	500 KGs Silicon Briquette	26219000	Comments sought from M/o Steel on 12.06.2024. Committee also decided to direct the firm to provide NOC from MoEF&CC(HSMD)
126.	Unique Associates HQRXIMLAPPLY00 000845AM25	24.05.2024	200 MTS ZIRCON FLOUR SCARP (ZR65SL)	25309099	Committee noted that the purpose of given Imports was Trading. Accordingly, Committee decided to reject the application.
Part 8 M/o P&NG					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
127.	CSR PETRO PRODUCTS HQRXIMLAPPLY00 005038AM24	10.03.2024	10000 MTS White Spirit (Low aromatic < 14%)	27101920	Comments received from M/o P&NG vide OM dated 24.05.2024. The committee noted that the M/o P&NG has recommended to procure the material from NEL (Nayara Energy Limited) which is not a STE. Accordingly, the committee decided to examine the case on file for the consideration of competent authority.
128.	BOSCH LIMITED HQRXIMLAPPLY00 005198AM24	18.03.2024	51000 LTR Specialty Fuel Bosch EN590 Diesel	27102020	Recommended by P&NG vide OM dated 07.06.2024. The committee decided to examine the case for waiver of STE condition for the approval of competent authority.
129.	BOSCH LIMITED HQRXIMLAPPLY00 000026AM25	02.04.2024	48000 LTR Divinol CAF 2928 V3 - F002.Z90.674	27101944	Recommended by P&NG vide OM dated 31.05.2024. The committee decided to examine the case for waiver of STE condition for the approval of competent authority.

130.	TOTAL ENERGIES MARKETING INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000112AM25	03.04.202 4	500 MTS Spirdane D40	27101290	Recommended by P&NG vide OM dated 07.06.2024. The committee decided to examine the case for waiver of STE condition for the approval of competent authority.
131.	TOTAL ENERGIES MARKETING INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000141AM25	03.04.202 4	1100 MTS Spirdane D40, Sprdane D25, Sprdane D60	27101290	Recommended by P&NG vide OM dated 07.06.2024. The committee decided to examine the case for waiver of STE condition for the approval of competent authority.
132.	P. A. S PETRO PRODUCT HQRXIMLAPPLY00 000197AM25	15.04.202 4	3000 MTS Solvent 125/240 (Petroleum Hydrocarbon Solvent) - Boiling Point +/- 20 Degree Celsius	27101920	Comments received from P&NG vide OM dated 19.06.2024. The committee noted that the M/o P&NG has recommended to procure the material from NEL (Nayara Energy Limited) which is not a STE. Accordingly, the committee decided to examine the case on file for the consideration of competent authority.
133.	BOSCH LIMITED HQRXIMLAPPLY00 000377AM25	25.04.202 4	130000 LTR CALIBRATION FLUID CV - F002S3E060000, CALIBRATION FLUID CV - F002S3E200000	27101943	Comments received from MoP&NG vide OM dated 04.06.2024. The committee decided to examine the case for further consideration of competent authority.
134.	BOSCH LIMITED HQRXIMLAPPLY00 000375AM25	25.04.202 4	380000 LTR CALIBRATION FLUID CV - F002S3E060000, CALIBRATION FLUID CV - F002S3E200000	27101943	Comments received from MoP&NG vide OM dated 04.06.2024. The committee decided to examine the case for further consideration of competent authority.

135.	SHA CHEM INDUSTRIES HQRXIMLAPPLY00 000406AM25	26.04.2024	15000 MTS Low Aromatic White Spirit 27101990 - 100000 MTS in Partial shipment	27101990	Comments sought from P&NG on 29.04.2024. M/o P&NG informed the committee that case is under examination with them.
136.	MAHATHA PETROLEUM PRIVATE LIMITED HQRXIMLAPPLY00 000497AM25	06.05.2024	40 MTS KETRUL D-80	27101920	Comments sought from P&NG on 06.05.2024. M/o P&NG informed the committee that case is under examination with them.
137.	PON PURE CHEMICAL INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000506AM25	06.05.2024	2000 MTS ISOPAR - E	27101290	Comments received from MoP&NG vide OM dated 18.06.2024. The committee decided to examine the case on file.
138.	MAINLINE GLOBAL ENERGY PRIVATE LIMITED HQRXIMLAPPLY00 000511AM25	04.05.2024	2000000 KGS Mixed Hydro Carbon Solvent 125/240	27101990	Comments sought from P&NG on 07.05.2024. M/o P&NG vide email dated 14.06.2024 has sought information from the firm.
139.	BOSCH LIMITED HQRXIMLAPPLY00 000555AM25	08.05.2024	18032 LTR Gas oil and oils obtained from gas oil: ---- Light diesel oil conforming to standard IS 15770	27101943	Comments sought from P&NG on 09.05.2024 M/o P&NG informed the committee that case is under examination with them.
140.	BOSCH LIMITED HQRXIMLAPPLY00 000556AM25	08.05.2024	354288 LTR Gas oil and oils obtained from gas oil: ---- Light diesel	27101943	Comments sought from P&NG on 09.05.2024. M/o P&NG informed the committee that case is under examination with them.



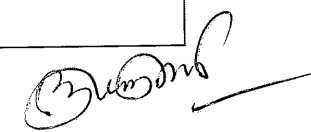
			oil conforming to standard IS 15770		
141.	CHEMTECH HQRXIMLAPPLY00 000683AM25	13.05.2024	10000 MTS Solvent 125/240 (petroleum hydrocarbon solvent) as specified under standard IS 1745	27101920	Comments sought from P&NG on 16.05.2024. M/o P&NG informed the committee that case is under examination with them.
142.	BOSCH LIMITED HQRXIMLAPPLY00 000863AM25	27.05.2024	9000 LTR Diesel EN590 - F002.Z93.071, Diesel GDK570 - F002.Z93.617	27101944	Comments sought from P&NG on 27.05.2024. M/o P&NG informed the committee that case is under examination with them.
143.	YOUNG BUHMWOO INDIA COMPANY PRIVATE LIMITED HQRXIMLAPPLY00 000896AM25	28.05.2024	550 MTS ISOPAR H	27101239	Comments sought from P&NG on 28.05.2024. M/o P&NG informed the committee that case is under examination with them.
144.	BOSCH LIMITED HQRXIMLAPPLY00 000911AM25	28.05.2024	354288 LTR Eskapon 214 - F002.S3H.008, Divinol HDIP50-27520-F027 - F002.Z90.619 etc.	27101943	Comments sought from P&NG on 30.05.2024. M/o P&NG informed the committee that case is under examination with them.
145.	CUMMINS TECHNOLOGIES INDIA PRIVATE LIMITED HQRXIMLAPPLY00	01.06.2024	20080 KGS Diesel, EU non-road Gasoil, Diesel EPA 1065.703 (ULSD) (Cummins)	27102010	Comments sought from P&NG on 04.06.2024. M/o P&NG informed the committee that case is under examination with them.



	000991AM25				
146.	PRAVINA TRADING & ASSOCIATES HQRXIMLAPPLY00 001102AM25	10.06.202 4	750 MTS Low Aromatic White Spirit	27101290	Comments sought from P&NG on 10.06.2024. M/o P&NG informed the committee that case is under examination with them.
Part 9 DoT and M/o Civil Aviation					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
147.	INDIAN INSTITUTE OF TECHNOLOGY-BOMBAY HQRXIMLAPPLY00 001146AM24	12.7.2023	1 NOS [SF200004AA] eBee Series Radio tracker (receiver & transmitter)	85261000	Comments sought from DoT on 12.7.2023. DoT vide email dated 22.08.2023 has sought information from the firm. Reminder issued on 22.09.2023, 19.04.2024 & 04.05.2024. Final Reminder sent on 03.06.2024. Committee decided to seek clarification from applicant whether the said imports are required. Recommended by DGCA vide email dated 24.08.2023.
148.	FIAT INDIA AUTOMOBILES PRIVATE LIMITED HQRXIMLAPPLY00 001744AM24	14.9.2023	500 NOS Control Module – Radar & Camera	85269190	Recommended by DoT vide email dated 18.10.2023. Comments sought from DGCA on 15.9.2023 DGCA informed the committee that the case is under examination with them
149.	BLUE HORIZONS STRATEGIC ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY00 002077AM24	14.10.202 3	920 NOS Inertial Measurement Unit, WIFI Antenna etc.	90142000, 85291029	Comments sought from DoT on 18.10.2023 DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023. Firm has sent the reply to the DoT on 18.01.2024 & 13.03.2024. Committee decided to close the application till suitable comments are received. Comments sought from DGCA on 18.10.2023 DGCA informed the committee that the case is under examination with them.
150.	AZISTA BST	2.11.2023	10 UNT	88026000	Comments sought from DOT on 03.11.2023

	AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY00 002361AM24		FSSA 110 Fine sun Sensor Assembly Engineering Model, GPS 110 Engineering Model etc.		DoT vide email dated 01.12.2023 has sought information from the firm. DL issued on 05.12.2023. DoT vide email dated 21.02.2024 has sought import license from RLO, Chennai. DL issued on 22.02.2024. Reminder issued on 23.04.2024. Committee decided to close the application till suitable comments are received.
					Comments sought from DGCA on 03.11.2023. DGCA vide email dated 18.01.2024 has sought information from the firm.
151.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY00 001843AM24	22.9.2023	1 PCS Nauticast B2 AtoN Set Type3 Aton Set incl. cables, GPS- and VHF-Antenna, Software, Documentation	85269190	Comments sought from DoT on 3.10.2023. Committee decided to issue a reminder to DoT. Reminder sent to the DoT on 14.11.2023. DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023. DoT vide email dated 21.02.2024 has sought import license from RLO, Chennai. Committee decided to seek clarification from applicant whether the said imports are required.
152.	NTT DATA INFORMATION PROCESSING SERVICESPRIVATE LIMITED HQRXIMLAPPLY00 000501AM24	5.6.2023	305 NOS CISCO ONE ISR 4451 (4GE, 3NIM, 25M, 8G, FLASH, 4G DRAM, IP8) S/n. FGL224430PB	8517699	Committee decided to refer the case to DoT. Comments sought from DoT on 17.10.2023. DoT vide email dated 18.10.2023 has sought information from the firm. DL issued on 18.10.2023. Reply received from firm and sent to the Dot on 13.02.2024. DoT vide email dated 21.02.2024 has sought information from the firm. DL issued on 22.02.2024. Committee decided to close the application till suitable comments are received.
153.	ALPHA DESIGN TECHNOLOGIES PRIVATE LIMITED	06.12.2023	1 NOS ANTENNAS	88073000	Comments sought from DoT on 08.12.2023 DoT vide email dated 23.01.2024 has sought information from the firm. DL issued on 15.02.2024. Committee

	HQRXIMLAPPLY00 002945AM24				decided to issue a final reminder to the applicant. Reminder sent on 12.04.2024. Committee decided to close the application till suitable comments are received. Recommended by DGCA vide email dated 20.06.2024
154.	ADANI-ELBIT ADVANCED SYSTEMS INDIA LIMITED HQRXIMLAPPLY00 003038AM24	14.12.202 3	1No. COMPASS Ver 3	88073000	Comments sought from DoT on 14.12.2023 DoT vide email dated 23.01.2024 has sought information from the firm. DL issued on 15.02.2024 Comments sought from DGCA on 14.12.2023. DGCA vide email dated 20.06.2024 has sought information from the firm.
155.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00 003264AM24	27.12.202 3	26400 NOS UNIT ASSY-RR CORNER RADAR-LH , RH (Model No: SRR30SB)	85261000	Comments sought from DoT on 27.12.2023 DoT vide email dated 15.05.2024 has sought information from the firm. DL issued on 20.05.2024 Comments sought from DGCA on 27.12.2023. DGCA informed the committee that the case is under examination with them.
156.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00 003263AM24	27.12.202 3	85200 NOS UNIT ASSY FR RADAR (Model No: MRR35)	85261000	Comments sought from DoT on 27.12.2023 DoT vide email dated 15.05.2024 has sought information from the firm. DL issued on 20.05.2024 Comments sought from DGCA on 27.12.2023. DGCA informed the committee that the case is under examination with them.
157.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00 003261AM24	27.12.202 3	6800 NOS UNIT ASSY-RR CORNER RADAR-LH,RH (Model No: MAR120)	85261000	Comments sought from DoT on 27.12.2023 DoT vide email dated 15.05.2024 has sought information from the firm. DL issued on 20.05.2024 Comments sought from DGCA on 27.12.2023. DGCA informed the committee that the case is under examination with them.



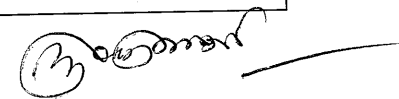
158.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00 003260AM24	27.12.2023	288000 NOS UNIT ASSY-RR CORNER RADAR,LH,RH(M ODEL: 2H5TR)	85261000	Comments sought from DoT on 27.12.2023 DoT vide email dated 15.05.2024 has sought information from the firm. DL issued on 20.05.2024
					Comments sought from DGCA on 27.12.2023 DGCA informed the committee that the case is under examination with them.
159.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00 003285AM24	27.12.2023	2400 NOS UNIT ASSY-FR RADAR (Model No: MRR30)	85261000	Comments sought from DoT on 28.12.2023 DoT vide email dated 15.05.2024 has sought information from the firm. DL issued on 20.05.2024
					Comments sought from DGCA on 28.12.2023. DGCA informed the committee that the case is under examination with them.
160.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00 003283AM24	27.12.2023	1000 NOS UNIT ASSY-FR RADAR (Model No: MAR320)	85261000	Comments sought from DoT on 28.12.2023 DoT vide email dated 15.05.2024 has sought information from the firm. DL issued on 20.05.2024
					Recommended by DGCA vide email dated 20.06.2024.
161.	NAVICOM TECHNOLOGY INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY00 003388AM24	04.01.2024	1 NOS Radar apparatus	85261000	Comments received from DoT vide email dated 12.06.2024
					Comments received from DGCA vide email dated 16.01.2024. The committee decided to seek details of end use from the applicant.
162.	SNV AVIATION PRIVATE LIMITED HQRXIMLAPPLY00 003648AM24	19.01.2024	15 NOS HONEYWELL WEATHER RADAR TRANSMITTER/R ECEIVER MODEL - RDR-4000 (PART NUMBER - 930- 2000-010	85269190	Recommended by DoT vide email dated 04.06.2024
					Recommended by DGCA vide email dated 07.03.2024. The committee decided to approve the case subject to the conditions mentioned in the DoT email dated 04.06.2024 and DGCA email dated 07.03.2024.

163.	NAVICOM TECHNOLOGY INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY00 004081AM24	15.02.202 4	7 NOS QUANTUM Q24D 18"	85261000	Comments sought from DoT on 16.02.2024 DoT vide email dated 15.05.2024 has sought information from the firm. DL issued on 20.05.2024. Recommended by DGCA vide email dated 07.03.2024.
164.	NEWSPACE RESEARCH & TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00 005149AM24	14.03.202 4	5 NOS UAV -001 VTOL 55kg Mtow etc.	88073000	Committee noted that the ITC(HS) code is 'Free' and decided to close the application without examining other details of the application.
165.	SIEMENS LIMITED HQRXIMLAPPLY00 000292AM25	19.04.202 4	3 NOS Radar sensor DRS05/3S0au w. SW100-131/P, Radar sensor DRS05/3S1au w. SW100-123/P	85261000	Comments sought from DoT on 22.04.2024 DoT vide email dated 15.05.2024 has sought information from the firm. DL issued on 15.05.2024 Comments sought from DGCA on 22.04.2024. DGCA informed the committee that the case is under examination with them.
166.	BOSCH CHASSIS SYSTEMS INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000404AM25	26.04.202 4	1000 NOS MRRevo14F	85261000	Recommended by DoT vide email dated 04.06.2024. DGCA vide email dated 18.06.2024 stated that the items are for trading. DGFT may take decision whether they are allowed to import or not. Committee decided to seek details of end use from the applicant.
167.	FOXCONN TECHNOLOGY (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00 000432AM25	29.04.202 4	11 NOS parts of aeroplanes, helicopters or unmanned aircraft	88069200	Comments sought from DoT on 29.04.2024. DoT vide email dated 04.06.2024 has sought information from the firm. DL issued on 19.06.2024 Comments sought from DGCA on 29.04.2024. DGCA informed the committee that the case is under examination with them.
168.	DSE	16.05.202	12 NOS	85291012	Comments sought from DoT on 28.05.2024

	TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00 000696AM25	4	Vehicle Antennas 100-600 MHz		
Part 10	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
169.	FLIGEN SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00 000021AM25	02.04.202 4	1 NO Micro category drone (1Kgs) for Confined space inspection. Only for internal operations.	88062200	Comments sought from MoCA on 02.04.2024. MoCA informed the committee that the case is under examination with them.
170.	FOXCONN TECHNOLOGY (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00 000247AM25	17.04.202 4	2.00 NOS Drone samples (Without Software)	88069200	Comments sought from MoCA on 18.04.2024. MoCA informed the committee that the case is under examination with them.
171.	NADEEM MOHAMMED SHAJAHAN HQRXIMLAPPLY00 000628AM25	13.05.202 4	10 NOS Nano Programmable UAVs weighing under 35g	88062100	Comments sought from MoCA on 15.05.2024. MoCA informed the committee that the case is under examination with them.
Part 11	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

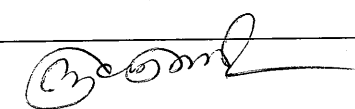


172.	HIRAVIDHYA GLOBAL SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00 002937AM24	07.12.2023	2 NOS Mini Tiller Model G900	84328020	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 23.04.2024.
173.	M/S LEMKEN INDIA AGRO EQUIPMENT PRIVATE LIMITED HQRXIMLAPPLY00 002009AM24	9.10.2023	194 MTS of "Seed Meter Housing, Seed Gear (Combination of Three Gear and Lock)	84329090	Comments sought from D/o Agriculture, and Farmers' Welfare on 23.04.2024.
Part 12	MeitY				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
174.	MARVELL INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000249AM25	17.04.2024	3 PCS (Old and used) Supermicro Server 1029U-E1CRTP with Accs. (S/N: S264155X0803324 & S264155X0803326)	84714900	Comments sought from MeitY on 08.05.2024. Meity vide emails dated 10.05.2024 and 18.06.2024 has sought information from the firm.
175.	PRATIK ENTERPRISE HQRXIMLAPPLY00 000645AM25	14.05.2024	300 NOS Laser jet printer	84433240	MeiTYvide OM dated 10.06.2024 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from MeiTY vide OM dated 10.06.2024.

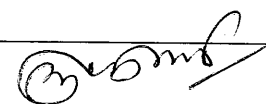


176.	PEGATRON TECHNOLOGY INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000693AM25	16.05.202 4	24 PCS Barcode printer - used Accessories for capping machine, Data collector- Accessory for Capping machine etc.	84433290	Comments sought from MeiTY on 21.05.2024. Meity vide email dated 18.06.2024 has sought information from the firm.
177.	TATA COMMUNICATION S LIMITED HQRXIMLAPPLY00 004911AM24	01.03.202 4	1 NO Analog Monitor Circuit Pack	85176290	Comments sought from MeiTY on 22.05.2024. Meityvide emails dated 04.06.2024 and 18.06.2024 has sought information from the firm.
178.	RUBRIK INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000929AM25	29.05.202 4	410 NOS Laptop, Monitor	84713010	Comments sought from MeiTY on 10.06.2024. Meity informed the committee that the case is under examination with them.
179.	MARVELL INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000882AM25	27.05.202 4	5 NOS (Old and used) Netapp AFF-A250 Server with Accessories (S/N: 722039000075 / 722039000076)	84715000	Comments sought from MeiTY on 10.06.2024. Meity informed the committee that the case is under examination with them.
Part 13	PESO				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
180.	SOLAS SAFETY	16.03.202	5040 PCS	36049010	Comments sought from PESO on 18.03.2024

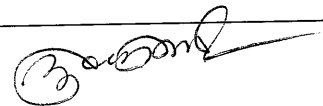
	SERVICES HQRXIMLAPPLY00 005154AM24	4	IKAROS PARACHUTE ROCKET RED		PESO vide OM dated 21.03.2024 has sought information from the firm.
181.	FOCUS ENERGY LIMITED HQRXIMLAPPLY00 005224AM24	21.03.2024	2461.5MTR SHAPED CHARGES DYNWELL 39G DP3 ST HMX 32PCS PER BOX 1.4D /UN0440	36020010	Recommended by PESO vide OM dated 29.05.2024. The committee decided to examine the case on file for the approval of competent authority.
182.	REGENESIS INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00 000019AM25	02.04.2024	500 MTS TNT - TRINITROTOLUE N	36020090	Recommended by PESO vide OM dated 18.06.2024. The committee decided to examine the case on file for the approval of competent authority.
183.	INDIAN EXPLOSIVES PRIVATE LIMITED HQRXIMLAPPLY00 000353AM25	24.04.2024	307200 PCS IGNITERS (UN NO. 0454), ELECTRIC/ELEC TRONIC FUSES, SQUIBS, FUSE HEADS, EBS MC3 HYBRID 1.4S	36030041	Comments sought from PESO on 24.04.2024. PESO vide letter dated 16.05.2024 has sought information from the firm.
184.	ADANI DEFENCE SYSTEMS AND TECHNOLOGIES LIMITED HQRXIMLAPPLY00 000590AM25	10.05.2024	90 NOS PYROTECHNICS (Squibs) PSDS Squib P-4933, SAFE AND ARM (A361111), PYROTECHNICS (Squibs) PSDS	36035000	PESO vide OM dated 31.05.2024 has not recommended the case. The committee decided to reject the case as per comments received from PESO vide letter dated 31.05.2024.



			Squib S-5954		
185.	AUTOLIV INFLATORS INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000624AM25	30.04.202 4	1932660 KGS Igniters	36035000	Comments sought from PESO on 15.05.2024 PESO vide OM dated 20.05.2024 has sought information from the firm. DL issued on 20.05.2024.
186.	BAKER HUGHES SINGAPORE PTE HQRXIMLAPPLY00 000712AM25	16.05.202 4	6000 NOS 10402713, CORD DETNTR HEXACORD	36020090	Recommended by PESO vide OM dated 29.05.2024. The committee decided to examine the case on file for the approval of competent authority.
187.	INDIAN EXPLOSIVES PRIVATE LIMITED HQRXIMLAPPLY00 000788AM25	22.05.202 4	300000 PCS IGNITERS	36030041	Recommended by PESO vide OM dated 13.06.2024. The committee decided to examine the case on file for the approval of competent authority.
Part 14	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
188.	INDIA SALES INTERNATIONAL HQRXIMLAPPLY00 002161AM24	20.10.202 3	9000Kgs Santalum Album	44039922	Recommended by MOEF&C(SU Divn) vide OM dated 06.06.2024. The committee decided to examine the case on file for the approval of competent authority.
189.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY00 003163AM24	20.12.202 3	100000 Kgs SANTALUM ALBUM	44039922	Recommended by MOEF&C(SU Divn) vide OM dated 04.06.2024. The committee decided to examine the case on file for the approval of competent authority.

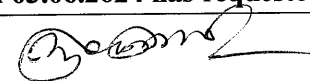


190.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY00 003358AM24	02.01.202 4	17000 KGS SANTALUM ALBUM	44039922	Recommended by MOEF&C(SU Divn) vide OM dated 04.06.2024. The committee decided to examine the case on file for the approval of competent authority.
191.	VIJAY KUMAR GUPTA HQRXIMLAPPLY00 005233AM24	21.03.202 4	50 KGS SANDALWOOD	44039922	Comments sought from MOEF&C(SU Divn) on 21.03.2024. MoEF&CC(SU) vide letter dated 25.04.2024 has sought information from the firm.
192.	ANGEL INTERNATIONAL HQRXIMLAPPLY00 000002AM25	01.04.202 4	20 MTS SANDALWOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 01.04.2024. MoEF&CC(SU) vide letter dated 19.04.2024 has sought information from the firm.
193.	NARESH INTERNATIONAL HQRXIMLAPPLY00 000070AM25	04.04.202 4	70 MTS SANDALWOOD	44039922	Comments sought from MOEF&C(SU Divn) on 08.04.2024. MoEF&CC(SU) vide letter dated 25.04.2024 has sought information from the firm.
194.	HIMALAYAN INTERNATIONAL HQRXIMLAPPLY00 000187AM25	13.04.202 4	500 MTS SANDALWOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 15.04.2024. MoEF&CC(SU) vide letter dated 25.04.2024 has sought information from the firm.
195.	AKSHAY INTERNATIONAL HQRXIMLAPPLY00 000189AM25	13.04.202 4	500 MTS SANDALWOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 15.04.2024. MoEF&CC(SU) vide letter dated 25.04.2024 has sought information from the firm.
196.	BANARAS BEADS LIMITED HQRXIMLAPPLY00 000216AM25	15.04.202 4	500.0 KGS PALO SANTOWOODEN STICK	12119090	Comments sought from MOEF&C(SU Divn) on 18.04.2024. MoEF&CC(SU) Division informed the committee that the case is under examination with them.
197.	SANGAM INDUSTRIES	30.04.202 4	50 MTS SANDALWOOD	44039922	Comments sought from MOEF&C(SU Divn) on 01.05.2024



	HQRXIMLAPPLY00 000443AM25		LOGS		MoEF&CC(SU) Division vide OM dated 13.05.2024 has sought information from the firm. DL issued on 13.05.2024.
198.	AKSHAY INTERNATIONAL HQRXIMLAPPLY00 000639AM25	14.05.202 4	200 MTS SANDALWOOD (SANTALUM ALBUM)	44039922	Recommended by MOEF&C(SU Divn) vide OM dated 10.06.2024. The committee decided to examine the case on file for the approval of competent authority.
Part 15	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
199.	GLENMARK PHARMACEUTICA LS LIMITED HQRXIMLAPPLY00 004024AM24	12.02.202 4	25 kgs PERFLUOROCT YL BROMIDE, 99% (1,1,1,3,3- Pentafluoropropane (HFC-245fa) and 1,1,2,2,3- Pentafluoropropa	29034700	Comments sought from MOEF(OC) on 13.02.2024 MoEF&CC (O) vide OM dated 14.03.2024 has said that Perfluorooctyl Bromide does not fall under the category of Ozone cell the comments may be treated as Nil. Committee decided to seek comments of DC&PC in this regard.
200.	CIPLA LIMITED HQRXIMLAPPLY00 004413AM24	15.02.202 4	15000.0 KGS PROPELLANT 134A (TETRAFLUORO ETHANE) (Zephex)	29034500	Comments sought from MOEF(OC) on 23.02.2024 MoEF&CC(OC) vide OM dated 05.03.2024 has sought information from the firm. DL issued on 05.03.2024.
201.	CEASEFIRE INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00	19.02.202 4	40000.0 KGS HCFC-123 (2,2- DICHLORO-1,1,1- TRIFLUOROETH	29037200	MoEF&CC(OC) vide OM dated 05.04.2024 has sought information from the firm. DL issued on 05.04.2024.

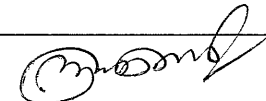
	004183AM24		ANE		
202.	REFEX INDUSTRIES LIMITED HQRXIMLAPPLY00 005094AM24	11.03.2024	2000 MTS REFRIGERANT GAS R152A 1,1 - DIFLUOROETHANE	29034300	Comments sought from MOEF(OC) on 14.03.2024 MoEF&CC(OC) vide OM dated 03.06.2024 has sought information from the firm.
203.	DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY00 005370AM24	30.03.2024	500 MTS 1,1,1,3,3-PENTAFLUOROPROPANE 00136117R001 HFC 245	29034700	Recommended by MOEF(OC) vide OM dated 06.06.2024. The committee decided to examine the case on file.
204.	RESGUARDO INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00 000342AM25	23.04.2024	10000 KGS HFC227EA UL APPROVAL (FIRE EXTINGUISHING AGENT- 1,1,1,2,3,3,3-HEPTAFLUOROPROPANE)	29034600	Recommended by MOEF(OC) vide OM dated 06.06.2024. The committee decided to examine the case on file.
205.	KANEX FIRE SOLUTIONS LIMITED HQRXIMLAPPLY00 000460AM25	30.04.2024	105.0 MTS 1,1,1,3,3,3-HEXAFLUOROPROPANE (HFC-236fa) & 1,1,1,2,3,3,3-HEPTAFLUOROPROPANE (HFC 227 ea)	29034600	Comments sought from MOEF(OC) on 02.05.2024. MoEF&CC(O) vide OM dated 06.06.2024 has sought information from the firm.
206.	SRF LIMITED HQRXIMLAPPLY00	11.05.2024	3675 KGS HFC-134A	29034500	Comments sought from MOEF(OC) on 13.05.2024 MoEF&CC(O) vide OM dated 03.06.2024 has requested



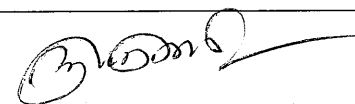
	000602AM25		(HYDROFLUORO CARBON 1,1,1,2 TETR AFLUOROETHAN E) DYMEL/PHA RMA GRADE (CAS NO. 811-97- 2)		DGFT to provide the procedure for re-import. Response in this regard has been provided.
207.	GLENMARK PHARMACEUTICA LS LIMITED HQRXIMLAPPLY00 000591AM25	09.05.202 4	7008 KGS ZEPHEX 134A GLI 876KG UPRIGHT DRUM (1, 1, 1, 2 Tetrafluoroethane) (HFC-134a))	29034500	Recommended by MOEF(OC) vide OM dated 03.06.2024. The committee examined the documents submitted by the firm decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 03.06.2024.
208.	ROADGREEN INNOVATION INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000775AM25	21.05.202 4	1280 LTR Ethyl Alcohol 99.9% (For cleaning the mobile phone display)	29062990	Comments sought from MOEF(OC) on 22.05.2024 MoEF&CC(O) vide OM dated 06.06.2024 has sought information from the firm.
209.	AARTI PHARMALABS LIMITED HQRXIMLAPPLY00 000746AM25	20.05.202 4	200.4 KGS BROMOFLUORO METHANE	29037900	Recommended by MOEF(OC) vide OM dated 04.06.2024. The committee examined the documents submitted by the firm decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 04.06.2024.
210.	AARTI PHARMALABS LIMITED HQRXIMLAPPLY00	20.05.202 4	200 KGS BROMOFLUORO METHANE	29037900	Recommended by MOEF(OC) vide OM dated 04.06.2024. The committee examined the documents submitted by the firm decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated

	000744AM25				04.06.2024.
211.	SHREE CHEMICALS HQRXIMLAPPLY00 000698AM25	16.05.2024	1260 MTS Saturated fluorinated derivatives of acyclic hydrocarbons:- Fluoromethane (HFC-41), 1,2-difluoroet	29034300	Comments sought from MOEF(OC) on 22.05.2024 MoEF&CC(O) vide OM dated 06.06.2024 has sought information from the firm.
212.	DHRUV CHEM INDUSTRIES HQRXIMLAPPLY00 000797AM25	22.05.2024	20000 KGS 1-BROMO-3-CHLOROPROPAN E HS Code 29036900	29036900	Comments sought from MOEF(OC) on 27.05.2024 MoEF&CC(O) vide OM dated 06.06.2024 has sought information from the firm.
213.	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00 000939AM25	30.05.2024	144000 KGS It is colorless Gas and used as Blowing agent in Manufacturing of Polyurethane Foams	29034700	Comments sought from MOEF(OC) on 30.05.2024 MoEF&CC(O) vide OM dated 06.06.2024 has sought information from the firm.
214.	VIJAY PETROCHEM PRIVATE LIMITED HQRXIMLAPPLY00 000937AM25	30.05.2024	1000 MTS R 152a, Non ODS Refrigerant Gas	29034300	Comments sought from MOEF(OC) on 30.05.2024 MoEF&CC(O) vide OM dated 06.06.2024 has sought information from the firm.
215.	VIJAY PETROCHEM PRIVATE LIMITED HQRXIMLAPPLY00 000938AM25	30.05.2024	500 MTS Tetrafluoroethane R 134a (HFC - 134a)	29034500	Comments sought from MOEF(OC) on 30.05.2024 MoEF&CC(O) vide OM dated 06.06.2024 has sought information from the firm.
216.	MIHAMA INDIA	05.06.2024	2010 MTS	38276300	Comments sought from MOEF(OC) on 05.06.2024

	PRIVATE LIMITED HQRXIMLAPPLY00 001016AM25	4	R-134a, TETRAFLUOROE THANE, XP-44 (R- 452A) Pentafluoroethane, 2.3.3.3 Tetrafluoropropene &Difluoromethane etc.		
217.	NISSIN TRADING INDIA PRIVATE LIMITED HQRXIMLAPPLY00 001093AM25	10.06.202 4	110 KGS Central Glass Co., Ltd - 1233Z; Solvent, Cleaning liquid	29037900	Comments sought from MOEF(OC) on 10.06.2024
Part 16	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
218.	IVNA BIOENERGY PRIVATE LIMITED HQRXIMLAPPLY00 003848AM24	31.01.202 4	50000 MTS DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 02.02.2024 C&PC vide OM dated 02.02.2024 has sought information from the firm and the reminder sent on 16.02.2024. Committee decided to send a reminder to the applicant. Reminder sent on 08.04.2024 and 14.06.2024.
219.	ARCHIT LIFE SCIENCE LIMITED HQRXIMLAPPLY00 004198AM24	19.02.202 4	25000.0 MTS DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	Comments sought from C&PC on 20.02.2024 C&PC vide OM dated 19.03.2024 has sought information from the firm. Committee decided to send a reminder to the applicant. Reminder sent on 15.04.2024.

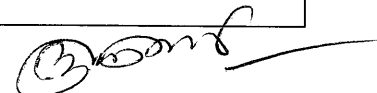


220.	KHANDOBA BIOREFINERIES PRIVATE LIMITED HQRXIMLAPPLY00 004966AM24	18.01.202 4	20000 MTS DENATURED ETHYL ALCOHOL	22072000	Recommended for 12910 MTs by C&PC vide OM dated 19.06.2024. The committee decided to approve the case for 12,910 MTs subject to the conditions mentioned in the C&PC OM dated 19.06.2024 with the validity upto 31.03.2025.
221.	SUNITA HYDROCOLLOIDS PRIVATE LIMITED HQRXIMLAPPLY00 005181AM24	19.03.202 4	400000 LTR DENATURED ETHANOL WITH IPA	22072000	Recommended for 285 MTs by C&PC vide OM dated 19.06.2024. The committee decided to approve the case for 285 MTs subject to the conditions mentioned in the C&PC OM dated 19.06.2024 with the validity upto 31.03.2025.
222.	PRASOL CHEMICALS LIMITED HQRXIMLAPPLY00 000210AM25	12.04.202 4	3000000 LTR DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	Comments sought from C&PC on 16.04.2024. C&PC vide email dated 14.06.2024 has sought information from the firm.
223.	SONNY FIREWORKS PRIVATE LIMITED HQRXIMLAPPLY00 000542AM25	07.05.202 4	5000 KGS Chlorinated Paraffin Powder, Potassium Hydrogen Phthalate etc.	38249900	Comments sought from C&PC on 09.05.2024. C&PC vide email dated 13.05.2024 informed that the matter does not pertain to them. Committee decided to seek clarification from DC&PC whether the said item is a chemical or suggest a suitable alternative grouping.
224.	ALCHEMIE FINECHEM PRIVATE LIMITED HQRXIMLAPPLY00 000572AM25	09.05.202 4	4000 MTS DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 10.05.2024. C&PC vide email dated 14.06.2024 has sought information from the firm.

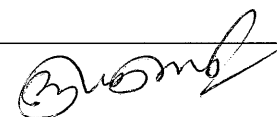


225.	WIBI GROUP HQRXIMLAPPLY00 000611AM25	13.05.2024	9240 LTR Ethyl alcohol and other spirits, denatured, of any strength	22072000	Comments sought from C&PC on 14.05.2024. C&PC vide email dated 15.05.2024 informed that Department of Chemicals and Petrochemicals offer comments on the DEA import applications for the Actual Users. Committee decided to seek details of end use from the applicant.
226.	SHAKTI DISTILLERIES PRIVATE LIMITED HQRXIMLAPPLY00 000817AM25	23.05.2024	10000 MTS DENATURED ETHYL ALCOHOL	22072000	Recommended for 6,730 MTs by C&PC vide OM dated 19.06.2024. The committee decided to approve the case for 6,730 MTs subject to the conditions mentioned in the C&PC OM dated 19.06.2024 with the validity upto 31.03.2025.
227.	RAJDEEP PLASTICS HQRXIMLAPPLY00 000984AM25	01.06.2024	1300 MTS ACRYLIC PLASTIC SHEET SCRAP	39159030	Comments sought from MOEF(HSMD) on 04.06.2024 Comments sought from C&PC on 04.06.2024 C&PC informed the committee that the case is under examination with them.
Part 17	MoEF&CC (HSMD)				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
228.	GREENZON RECYCLING PRIVATE LIMITED HQRXIMLAPPLY00 001851AM24	21.9.2023	1500 MTs of Electronic and Electrical Waste	85492900	Comments sought from MOEF(HSMD) on 06.11.2023. Committee also decided to call for a suitable MOEF(HSMD) NOC directly from the applicant. DL issued on 15.04.2024.
229.	Indian Institute of Science	29.11.2023	20 KGS Ti-6Al-2Sn-4Zr-	81082000	Recommended by MoEF&CC(HSMD) vide letter dated 30.05.2024.

	HQRXIMLAPPLY00 002782AM24		2Mo, 45-106 Regulated Titanium Powder Part Number: TI6242MO 45-106		The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 30.05.2024.
230.	AGKEM IMPEX PRIVATE LIMITED HQRXIMLAPPLY00 003052AM24	14.12.2023	50 KGS TITANIUM POWDER	81082000	Comments sought from MOEF(HSMD) on 15.12.2023. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.
231.	ORTHOTECH INDIA PRIVATE LIMITED HQRXIMLAPPLY00 003138AM24	19.12.2023	300 Kgs METAL POWDER FOR ADDITIVE MANUFACTURING G Ti64 GRADE 23 UNWROUGHT TITANIUM POWDERS	81082000	Comments sought from MOEF(HSMD) on 30.10.2023. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.
232.	FUTURISTIC ALLOYS & METALS PRIVATE LIMITED HQRXIMLAPPLY00 004110AM24	16.02.2024	5.0 MTs Cobalt milling excess wastes. - in form of powder, solids, etc.	81053000	Comments sought from MOEF(HSMD) on 20.02.2024. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.
233.	SALANPUR CERAMICS HQRXIMLAPPLY00 004764AM24	23.02.2024	2400.0 MTs Used Anode Butts	38019000	Comments sought from MOEF(HSMD) on 23.02.2024. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.
234.	PRIMAEAM SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00	26.02.2024	900 KGs Ti6Al4V ELI (Grade 23) Bio Medical Implants	81082000	Comments sought from MOEF(HSMD) on 27.02.2024. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.

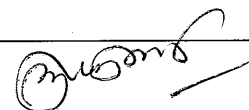


	004811AM24				
235.	Indian Institute Of Science HQRXIMLAPPLY00 004861AM24	28.02.2024	20 KGS Metal Powder for additive manufacturing, m4p TiAl-48.33	81082000	Comments sought from MOEF(HSMD) on 28.02.2024. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.
236.	SALANPUR CERAMICS HQRXIMLAPPLY00 004853AM24	28.02.2024	2400 MTS Aluminium Slag Ash	26204010	Comments sought from MOEF(HSMD) on 29.02.2024. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.
237.	INDIAN INSTITUTE OF TECHNOLOGY- BOMBAY HQRXIMLAPPLY00 005135AM24	14.03.2024	40 KGS Titanium Powder Ti64 ELI 9011- 0040	81082000	Comments sought from MOEF(HSMD) on 18.03.2024 MOEF(HSMD) vide OM dated 23.04.2023 has sought information from the firm. DL issued on 24.04.2023
238.	CG POWER AND INDUSTRIAL SOLUTIONS LIMITED HQRXIMLAPPLY00 005194AM24	19.03.2024	25000 KGS HIGH PURITY CHROMIUM POWDER	81122100	Comments sought from MOEF(HSMD) on 20.03.2024 MOEF(HSMD) vide OM dated 23.04.2023 has sought information from the firm. DL issued on 24.04.2023
239.	AGKEM IMPEX PRIVATE LIMITED HQRXIMLAPPLY00 005364AM24	28.03.2024	500 KGS TITANIUM POWDER USED IN ABUTMENTS	81082000	Comments sought from MOEF(HSMD) on 02.04.2024 MOEF(HSMD) vide OM dated 23.04.2023 has sought information from the firm. DL issued on 24.04.2023
240.	MERIL HEALTHCARE PRIVATE LIMITED HQRXIMLAPPLY00 005354AM24	29.03.2024	3500 KGS TITANIUM POWDER 90-500 MICRON, Titanium Powder –	81082000	Comments sought from MOEF(HSMD) on 02.04.2024 MOEF(HSMD) vide OM dated 23.04.2023 has sought information from the firm. DL issued on 24.04.2023



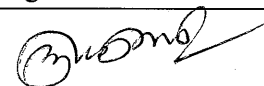
			Medipure		
241.	CIPLA LIMITED HQRXIMLAPPLY00 000149AM25	10.04.202 4	5 KGS Ti6Al4V GRADE 23 - Powder 15-45 micron, Ti6Al4V GRADE 23 - Powder 45-105 micron	81082000	Comments sought from MOEF(HSMD) on 12.04.2024 MOEF(HSMD) vide OM dated 23.04.2023 has sought information from the firm. DL issued on 24.04.2023
242.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY00 002395AM24	4.11.2023	8000MTs OMGRIT COPPER SLAG	26203090	Recommended by MoEF&CC(HSMD) vide letter dated 30.05.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 30.05.2024.
243.	INDIAN EXPORT AND IMPORT HQRXIMLAPPLY00 003225AM24	23.12.202 3	172.5 KGs HG RED ANTIMONIO	28521000	Comments sought from MoEF&CC(HSMD) on 12.02.2024. Committee also decided to call for a suitable NOC directly from the applicants. DL issued on 16.04.2024.
244.	REFMET METAL TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00 005207AM24	20.03.202 4	3500 MTS SPENT CATALYST /RESIDUE CONTAINING VANADIUM, NICKEL, COBALT , MOLYBDENUM	26209900	Recommended for 3,000 MTs by MoEF&CC vide letter dated 08.12.2023. The committee decided to approve the case for 3,000 MTs subject to the conditions mentioned in the MoEF&CC letter dated 08.12.2024
245.	NATURAL SLEEP SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00 000481AM25	02.05.202 4	4000 MTS Polyurethane Foam Trims in primary forms	39152000	Comments sought from MOEF(HSMD) on 06.05.2024
246.	KEYSOL	11.05.202	18 MTR	81124900	Comments sought from MOEF(HSMD) on 13.05.2024

	TECHNOLOGIES (OPC) PRIVATE LIMITED HQRXIMLAPPLY00 000608AM25	4	Molybdenum/Rhenium Sheets 230mm X 100mm, Molybdenum Sheets Of 50 Micron Thickness X 120mm Width etc.		
247.	JOHNSON MATTHEY CHEMICALS INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000743AM25	20.05.2024	5000 KGS SPENT CATALYST CONTAINING PRECIOUS METALS (B1130)	71129990	Comments sought from MOEF(HSMD) on 22.05.2024
248.	WISSENKRAFT LABS PRIVATE LIMITED HQRXIMLAPPLY00 000731AM25	18.05.2024	2 KGS commercially pure Titanium powder (grade -2)	81082000	Comments sought from MOEF(HSMD) on 22.05.2024
249.	NEUMESH LABS PRIVATE LIMITED HQRXIMLAPPLY00 000846AM25	24.05.2024	1000 KGS EOS Titanium Ti64 Grade 23	81082000	Comments sought from MOEF(HSMD) on 27.05.2024
250.	HINDUSTAN PLATINUM PRIVATE LIMITED HQRXIMLAPPLY00 001062AM25	07.06.2024	2500 MTS Precious Metal Waste/Spent Catalyst (B1130, B1150, B1100,B1140,B116 0,B1170,B1180,B1 190,A1050	71129990	Recommended by MoEF&CC(HSMD) vide letter dated 30.05.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 30.05.2024.

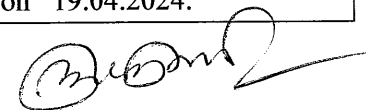


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Part 18	MoEF&CC (HSMD) & DPIIT (TSW)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
251.	MAJESTIQUE CARBON LLP HQRXIMLAPPLY00 003216AM24	22.12.2023	1,500 MTs Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Comments sought from MoEF&CC(HSMD) 11.03.2024 Comments sought from DPIIT on 26.12.2023 DPIIT vide OM dated 29.12.2023 has sought information from the firm. DL issued on 29.12.2023. Reply received from the firm and sent to the DPIIT on 17.01.2024.
252.	GREAT GRANULE PRIVATE LIMITED HQRXIMLAPPLY00 003650AM24	19.01.2024	11,200 MTS Old and used tyres in pressed baled/ multi-cut/shredded form	40040000	Recommended by MoEF&CC vide letter dated 16.01.2024. Recommended by DPIIT vide OM dated 31.05.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 16.01.2024 and DPIIT OM dated 31.05.2024
253.	EASTMAN RECLAMATIONS HQRXIMLAPPLY00 003798AM24	30.01.2024	2,500 MTS Used Radial/ Non-Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended for 2,375 MTs by MoEF&CC vide letter dated 16.01.2024. Recommended for 2,375 MT by DPIIT vide OM dated 14.06.2024. The committee decided to approve the case for 2,375 MTs subject to the conditions mentioned in the MoEF&CC letter dated 16.01.2024 and DPIIT OM dated 14.06.2024
254.	PROMINENT COMTECH PVT. LTD HQRXIMLAPPLY00 004783AM24	23.02.2024	4 NOS RUBBERISED TRACKS	87100000	Committee decided to seek details of end use of the given item. Committee also directed the firm to re-examine their applications in terms of DGFT Delegation of powers order dated 28.05.2018. DL issued on 12.06.2024.

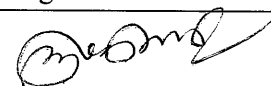
255.	SHREE SAI SALES HQRXIMLAPPLY00 004881AM24	26.02.2024	1500 MTS Used Radial/ Non- Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 09.02.2024. Recommended for 395 MT by DPIIT vide OM dated 24.05.2024. The committee decided to approve the case for 395 MTs subject to the conditions mentioned in the MoEF&CC letter dated 09.02.2024 and DPIIT OM dated 24.05.2024 and subject to physical verification of the premises of the firm by concerned RA.
256.	MICHY INDUSTRIES HQRXIMLAPPLY00 005090AM24	13.03.2024	1500 MTS OLD & USED RUBBER TYPRES SCRAP (MULTIPLE CUTS/ PRESSED BALED/ SHREDDDED)	40040000	Comments sought from MoEF&CC (HSMD) on 14.03.2024 Comments sought from DPIIT on 14.03.2024 DPIIT vide OM dated 18.03.2024 as sought information from the firm. DL issued on 18.03.2024.
257.	SREEMRR ECO GREEN INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00 005096AM24	13.03.2024	6425 MTS OLD USED RUBBER TYRE SCRAP (MULTIPLECUT/S HREDDDED/BALE D PRESS)	40040000	Recommended by MoEF&CC vide letter dated 16.01.2024. Comments sought from DPIIT on 14.03.2024 DPIIT vide OM dated 08.04.2024 as sought information from the firm. DL issued on 08.04.2024.
258.	HORIZON RECLAIM (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00 005146AM24	15.03.2024	3750 MTS Used Rubber Tyre Scrap / Tube Scrap (Scrap Either in Multiple Cut or in Pressed & Baled form)	40040000	Recommended by MoEF&CC vide letter dated 04.03.2024. Comments sought from DPIIT on 18.03.2024 DPIIT vide OM dated 20.03.2024 as sought information from the firm. DL issued on 20.03.2024. Reply received from the firm and sent to the DPIIT on 18.04.2024.
259.	MAHRISHI	28.03.2024	1500.0 MTS	40040000	Comments sought from MoEF&CC (HSMD) on



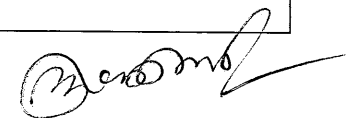
	RECYCLERS HQRXIMLAPPLY00 005336AM24	4	USED RUBBER TYRE SCRAP, NON- RADIAL/RADIAL TYRES SCRAP (MULTIPLE CUTS/SHREDS/P RESS BALED)		28.03.2024 Comments sought from DPIIT on 28.03.2024 DPIIT vide OM dated 08.04.2024 has sought information from the firm.
260.	DIAMOND RUBBER INDUSTRIES HQRXIMLAPPLY00 005346AM24	27.03.2024 4	5600 MTS USED TYRE SCAP PRESS BALED AND MULTIPLE CUTS 3 CUTS SHREDDDS	40040000	Recommended by MoEF&CC vide letter dated 04.03.2024. Comments sought from DPIIT on 01.04.2024 DPIIT vide OM dated 24.05.2024 has sought information from the firm. Firm has sent the reply on 19.06.2024.
261.	KOHINOOR RECLAMATIONS HQRXIMLAPPLY00 000008AM25	01.04.2024 4	4300 MTS Used Radial/ Non- Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended for 2,130 MTs by MoEF&CC vide letter dated 04.03.2024. Recommended for 2,130 MTs by DPIIT vide OM dated 14.06.2024. The committee decided to approve the case for 2,130 MTs subject to the conditions mentioned in the MoEF&CC letter dated 04.03.2024 and DPIIT OM dated 14.06.2024.
262.	AP RUBBER RECLAIMERS PRIVATE LIMITED HQRXIMLAPPLY00 000069AM25	04.04.2024 4	3000 MTS Used Radial/ Non- Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 21.03.2024. Comments sought from DPIIT on 08.04.2024 DPIIT vide OM dated 10.06.2024 has sought information from the firm.
263.	CRESCENT RUBBERS	19.04.2024 4	3566.0 MTS USED TYRE	40040000	Recommended by MoEF&CC vide letter dated 15.04.2024. Comments sought from DPIIT on 19.04.2024.



	HQRXIMLAPPLY00 000287AM25		SCRAP PRESS BALE THREE PICE CUT MULTIPLE CUTS SHREDDDS AND TUBE SCRAP FLAP		DPIIT vide OM dated 24.04.2024 has sought information from the firm.
264.	TRIRUBBER INDIA INC HQRXIMLAPPLY00 000509AM25	06.05.202 4	5778 MTS Used Radial/Non- Radial Tyres Scrap /Tubes Scrap (Multiple Cuts /Press Baled / Shredded)	40040000	Recommended for 2,889 MTs by MoEF&CC vide letter dated 21.03.2024. Recommended for 2,889 MT by DPIIT vide OM dated 31.05.2024. The committee decided to approve the case for 2,889 MTs subject to the conditions mentioned in the MoEF&CC letter dated 21.03.2024 and DPIIT OM dated 31.05.2024.
265.	GREEN RECYCLATER PRIVATE LIMITED HQRXIMLAPPLY00 000538AM25	07.05.202 4	6985 MTR USED RUBBER TYRE SCRAP/TUBES/C RUMB MORE THEN 10MM	40040000	Recommended by MoEF&CC vide letter dated 12.04.2024 Recommended for 4,364 MT by DPIIT vide OM dated 10.06.2024. The committee decided to approve the case for 4,364 MTs subject to the conditions mentioned in the MoEF&CC letter dated 12.04.2024 and DPIIT OM dated 10.06.2024.
266.	HAREKRISHNA RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00 000690AM25	15.05.202 4	1500 MTS Used Radial/ Non- Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 06.05.2024. Comments sought from DPIIT on 17.05.2024 DPIIT vide OM dated 24.05.2024 has sought information from the firm.
267.	GANGAMANI ENTERPRISE	21.05.202 4	6600 MTS old & used	40040000	Recommended by MoEF&CC vide letter dated 02.05.2024. Comments sought from DPIIT on 22.05.2024



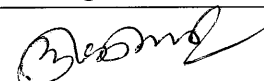
	PRIVATE LIMITED HQRXIMLAPPLY00 000778AM25		truck,bus tyres, latex rubber scrap, surgical hand gloves,condom,EP DM profile		DPIIT vide OM dated 27.05.2024 has sought information from the firm.
268.	OYSTER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00 000843AM25	24.05.2024	44665 MTS Used Rubber Tyre Scrap Truck,bus&other Radial Tyre either in Multiple cut or in Pressed& Baled Form	40040000	Comments sought from MoEF&CC (HSMD) on 12.06.2024 Comments sought from DPIIT on 27.05.2024. DPIIT vide OM dated 08.06.2024 has sought information from the firm.
269.	A.P. RUBBER INDUSTRIES HQRXIMLAPPLY00 000818AM25	23.05.2024	6037 MTS Used Rubber Tyre Scrap Truck,bus &other Radial Tyre either in Multiple cut or in Pressed& Baled Form	40040000	Comments sought from MoEF&CC (HSMD) on 12.06.2024 Comments sought from DPIIT on 27.05.2024 DPIIT vide OM dated 07.06.2024 has sought information from the firm.
270.	M J RUBBERS AND RECLAIMS HQRXIMLAPPLY00 000791AM25	22.05.2024	8341 MTS Used Rubber Tyre Scrap Truck,bus&other Radial Tyre either in Multiple cut or in Pressed &Baled Form	40040000	Comments sought from MoEF&CC (HSMD) on 12.06.2024 Comments sought from DPIIT on 27.05.2024 DPIIT vide OM dated 13.06.2024 has sought information from the firm
271.	GREENESTA RUBBER LLP HQRXIMLAPPLY00	27.05.2024	2700 MTS Used Radial/ Non- Radial Tyres Scrap/	40040000	Recommended by MoEF&CC vide letter dated 04.03.2024. Recommended for 2,670 MT by DPIIT vide OM dated 10.06.2024.



	000880AM25		Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)		The committee decided to approve the case for 2,670 MTs subject to the conditions mentioned in the MoEF&CC letter dated 04.03.2024 and DPIIT OM dated 10.06.2024.
272.	PARSHVANATH INTERNATIONAL HQRXIMLAPPLY00 000921AM25	29.05.2024	2500 MTS Used Radial/ Non- Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 09.05.2024. Comments sought from DPIIT on 30.05.2024 DPIIT vide OM dated 07.06.2024 has sought information from the firm
273.	MACRO GRANULE INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00 000949AM25	30.05.2024	7496 MTS Old and used scrap tyres in pressed baled/ mutiple cuts/ shredded form	40040000	Recommended by MoEF&CC vide letter dated 29.05.2024. Comments sought from DPIIT on 03.06.2024 DPIIT vide OM dated 10.06.2024 has sought information from the firm
274.	LESCA INTERNATIONAL HQRXIMLAPPLY00 000988AM25	03.06.2024	7983 MTS Old and Used Rubber Tyres & tubes scrap (multiple Cuts/ Press Baled/ Shredded)	40040000	Recommended by MoEF&CC vide letter dated 29.05.2024. Recommended by DPIIT vide OM dated 20.06.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 29.05.2024 and DPIIT OM dated 20.06.2024.
275.	GAYATHREE INDUSTRIES HQRXIMLAPPLY00 000986AM25	01.06.2024	4580 MTS Used rubber tyres scrap (Multiple- cuts/shredded/Press ed baled)	40040000	Recommended by MoEF&CC vide letter dated 29.05.2024. Comments sought from DPIIT on 03.06.2024 DPIIT vide OM dated 14.06.2024 has sought information from the firm
276.	TINNA RUBBER AND INFRASTRUCTURE	31.05.2024	20000 MTS OLD / USED TYRE SCRAP	40040000	Recommended by MoEF&CC vide letter dated 29.05.2024. Recommended by DPIIT vide OM dated 12.06.2024. The committee decided to approve the case subject to

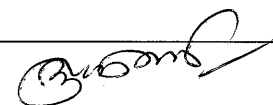
	LIMITED HQRXIMLAPPLY00 000959AM25		(WITH MULTIPLE CUTS/SHREDS/P RESS BALED)		the conditions mentioned in the MoEF&CC letter dated 29.05.2024 and DPIIT OM dated 12.06.2024.
277.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY00 000958AM25B	31.05.202 4	20790 MTS OLD / USED TYRE SCRAP (WITH MULTIPLE CUTS/SHREDS/P RESS BALED)	40040000	Recommended by MoEF&CC vide letter dated 29.05.2024. Recommended for 17,755 MT by DPIIT vide OM dated 14.06.2024. The committee decided to approve the case for 17,755 MTs subject to the conditions mentioned in the MoEF&CC letter dated 29.05.2024 and DPIIT OM dated 14.06.2024.
278.	ROYAL RUBBERS HQRXIMLAPPLY00 000981AM25	01.06.202 4	750 MTS MultiCut Tyres, Tyres Shreds, Baled Tyres, Waste pairings, Scrap of rubber, powders & gr anules (B3080/B314 0)	40040000	Recommended by MoEF&CC vide letter dated 29.05.2024. Recommended by DPIIT vide OM dated 10.06.2024. The committee decided to approve the cases subject to the conditions mentioned in the MoEF&CC letter dated 29.05.2024 and DPIIT OM dated 10.06.2024.
279.	STAR RECLAIMS PRIVATE LIMITED HQRXIMLAPPLY00 000990AM25	31.05.202 4	5133 MTS OLD & USED RUBBER TYRE SCRAP (MULTIPLE CUT/S HRED DED/PRESSED BALED)	40040000	Recommended by MoEF&CC vide letter dated 29.05.2024. Recommended by DPIIT vide OM dated 19.06.2024. The committee decided to approve the cases subject to the conditions mentioned in the MoEF&CC letter dated 29.05.2024 and DPIIT OM dated 19.06.2024.
280.	DASHMESH RUBBER INDUSTRIES	03.06.202 4	51410 MTS Old Used Rubber Tyre Scrap (	40040000	Recommended by MoEF&CC vide letter dated 16.04.2024. Recommended by DPIIT for 25,705 MTs vide OM dated 14.06.2024.

	PRIVATE LIMITED HQRXIMLAPPLY00 000995AM25		Multiprecuts/Shred ded/Pressed Baled)		The committee decided to approve the case for 25,705 MTs subject to the conditions mentioned in the MoEF&CC letter dated 16.04.2024 and DPIIT OM dated 14.06.2024.
Part 19	DPIIT (TSW)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
281.	R K TRADERS HQRXIMLAPPLY00 004038AM24	13.02.2024	2000 MTs LESS THEN 10 MESH CRUMB RUBBER GRANUIALS AND STEEL & FIBER FREE RUBBER CHIPS	40040000	Comments sought from DPIIT on 14.02.2024 DPIIT vide OM dated 21.02.2024 has sought information from the firm. DL issued on 21.02.2024. Reminder sent on 11.03.2024. Reminder sent on 15.04.2024. DPIIT again vide OM dated 10.06.2024 has sought information from the firm.
282.	RUBBERSINDIA POLYMER PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00 004627AM24	22.02.2023	1100.0 KGS CRUMB/BUFFIN G RUBBER POWDER LESSER THAN 4 TO 10 MESH	40040000	Comments sought from DPIIT on 23.02.2024 DPIIT vide OM dated 14.03.2024 has sought information from the firm. DL issued on 14.03.2024. Reminder sent on 15.04.2024.
283.	COCHIN RECLAIM AND RUBBERS PRIVATE LIMITED HQRXIMLAPPLY00 004927AM24	04.03.2024	1500 MTS Crumb Rubber/ Granules Having Mesh Size Finer than 10 Mesh To 30 Mesh	40040000	Recommended for 1,096 MT by DPIIT vide OM dated 31.05.2024. The committee decided to approve the case for 1,096 MTs subject to the conditions mentioned in the DPIIT OM dated 31.05.2024 subject to physical verification of the factory premises by the DGFT RA concerned.
284.	THOMS RUBBERS	11.03.2024	2000 MTS	40040000	Comments sought from DPIIT on 14.03.2024

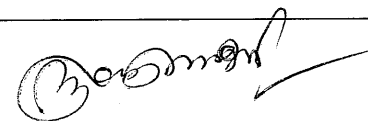


	HQRXIMLAPPLY00 005091AM24	4	TYRE SCRAP CRUMB RUBBER GRANUALS LESS THEN 10 MESH		DPIIT vide OM dated 18.03.2024 has sought information from the firm. DL issued on 18.03.2024. Reply received from the firm and sent to the DPIIT on 21.03.2024. DPIIT again vide OM dated 24.05.2024 has sought information from the firm.
285.	SHABBIR AND SONS ECO EXIM PRIVATE LIMITED HQRXIMLAPPLY00 000515AM25	04.05.202 4	25000 MTS Crumb Rubber granules having size finer than 10 to 20 mesh & devoid of iron/steel & most of the fibers	40040000	Recommended for 6,556 MT by DPIIT vide OM dated 24.05.2024. The committee decided to approve the case for 6,556 MTs subject to the conditions mentioned in the DPIIT OM dated 24.05.2024.
286.	VIKAS RUBBERS HQRXIMLAPPLY00 000627AM25	13.05.202 4	3000000 KGS RUBBER CRUMB POWDER	40040000	Comments sought from DPIIT on 14.05.2024 DPIIT vide OM dated 16.05.2024 has sought information from the firm.
287.	VELIYATH INFRASTRUCTURE PRIVATE LIMITED HQRXIMLAPPLY00 000682AM25	15.05.202 4	3,000 MTS CRUMB RUBBER GRANULES	40040000	The committee decided to approve the case on ex-post facto basis as per NOC received from DPIIT vide OM dated 27.05.2024.
288.	ASHA IMPORT AND EXPORT HQRXIMLAPPLY00 000883AM25	27.05.202 4	15,000 MTS Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh.	40040000	Recommended by DPIIT vide OM dated 06.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 24.05.2024.
289.	K STAR RUBBER SOLUTION HQRXIMLAPPLY00 000955AM25	31.05.202 4	33,500 MTS Rubber Crumb/Granules having mesh size Finer than 10 Mesh & Devoid of	40040000	Recommended by DPIIT vide OM dated 19.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 19.06.2024.

			Iron/Steel & Most of the fibers		
290.	MOHAN ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00 000787AM25	22.05.2024	40000 MTS RUBBER CRUMB/G RANULES HAVING MESH SIZE FINER THAN 10 MESH AND DEVOIDE WITH STEEL AND MOST OF FIBRE	40040000	Comments sought from DPIIT on 06.06.2024 DPIIT vide OM dated 11.06.2024 has sought information from the firm.
291.	RUBBER MATTERS PRIVATE LIMITED HQRXIMLAPPLY00 000910AM25	29.05.2024	1000 MTS Rubber Crumb/Granules having Mesh Size Finer than 10 Mesh and Devoid of Iron/Steel most of the Fibres	40040000	Comments sought from DPIIT on 30.05.2024 DPIIT vide OM dated 18.06.2024 has sought information from the firm.
292.	RUBBERSINDIA POLYMER PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00 000266AM25	17.04.2024	1100.0 MTS RECLAIM RUBBER Mesh more than 10 to 20	40030000	Comments sought from DPIIT on 19.04.2024 DPIIT vide OM dated 18.06.2024 has sought information from the firm.
Part 20	MoEF&CC (HSMD) & DPIIT (LEI)				
Sl. No.	Name of the applicant (M/s.)	Date of receipt	Item for import	ITC (HS Code)	Status



	&HQ File No.				
293.	MACDERMID ALPHA ELECTRONICS SOLUTIONS INDIA PRIVATE LIMITED HQRXIMLAPPLY00 003531AM24	12.01.202 4	178740 KGS Silver Powder SAC305 T5 Sn96.5Ag3.0Cu0.5 – 139462 etc.	71061000	Comments sought from MoEF& CC (HSMD) on 15.02.2024 Comments sought from DPIIT on 18.01.2024 DPIIT vide OM dated 12.02.2024 has sought information from the firm. DL issued on 12.02.2024. Reply received from the firm and sent to the DPIIT on 27.02.2024. DPIIT vide OM dated 21.05.2024 has sought information from the firm.
294.	K T QUALITY CONTROL PRIVATE LIMITED HQRXIMLAPPLY00 004074AM24	15.02.202 4	18000 MTS PROCESS WASTE/PVC RESIN (PIPE GRADE)	39153090	Comments sought from MoEF& CC (HSMD) on 16.02.2024 Comments sought from DPIIT on 16.02.2024. DPIIT vide OM dated 20.05.2024 informed that import item "Process Waste/PVC Resine" does not pertain to DPIIT.
295.	EMMBROS AUTOCOMP LIMITED HQRXIMLAPPLY00 000035AM25	03.04.202 4	6 NOS Old and Used Autoparts Universal Joints flange yokes stub shaft, spline seal for development	87089900	Comments sought from MoEF&CC (HSMD) on 24.04.2024 Comments sought from DPIIT on 05.04.2024. DPIIT vide OM dated 09.04.2024 informed that the applicant wants to import second-hand items. Therefore, they do not support the proposal of importing such restricted imported item. In view of the above, committee decided to call for end use of item to be imported for taking appropriate action.



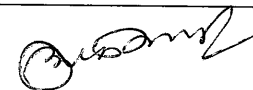
296.	GOLF GARAGE HQRXIMLAPPLY00 000275AM25	15.04.202 4	1600.0 NOS Sports Equipment manufactured with metals, alloys, graphite and rubber for the grips	95063900	DPIIT vide OM dated 25.04.2024 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DPIIT vide OM dated 25.04.2024.
297.	JAYACHANDRAN ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00 000584AM25	09.05.202 4	10,000 MTS Lead Scrap as per ISRI RAINS	85491100	Recommended by MoEF&CC (HSMD) vide Letter dated 13.11.2023. Recommended by DPIIT vide OM dated 30.05.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 13.11.2023 and DPIIT OM dated 30.05.2024
298.	NILE LIMITED HQRXIMLAPPLY00 000615AM25	13.05.202 4	23,205 MTS LEAD SCRAP ISRI CODE RAINS, RINK, RAILS, RAKES, LEAD GRIDS, PASTE, OXIDE, POWDER, RELAY, RONO, ROPER	85491100	Recommended by MoEF&CC (HSMD) vide Letter dated 12.04.2024 Recommended for 5,970.15 MT by DPIIT vide OM dated 28.05.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 12.04.2024 and DPIIT OM dated 28.05.2024
299.	STERLING LEAD PRIVATE LIMITED HQRXIMLAPPLY00 000646AM25	14.05.202 4	473000 KGS LEAD PLATES (RAILS)	78020090	Recommended by MoEF&CC (HSMD) vide Letter dated 04.03.2024. Recommended by DPIIT vide Letter dated 04.03.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 04.03.2024 and DPIIT OM dated 14.06.2024
300.	AL-KAVIZ INDUSTRIES	17.05.202 4	1483 MTS Waste and scrap of	85491100	Recommended by MoEF&CC (HSMD) vide Letter dated 16.05.2024

	PRIVATE LIMITED HQRXIMLAPPLY00 000721AM25		lead-acid accumulators; spent lead-acid accumulators		Recommended by DPIIT vide Letter dated 14.06.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 16.05.2024 and DPIIT OM dated 14.06.2024 and subject to physical verification of the premises of the firm by concerned RA.
301.	K G METALLOYS HQRXIMLAPPLY00 000934AM25	30.05.202 4	4230 MTS Lead Scrap ISRI Code Rents Radio Rakes Relays Ropes Rails Racks and Rains 85481010,78020010, 85491100	85491100	Recommended by MoEF&CC (HSMD) vide Letter dated 27.05.2024 Recommended by DPIIT vide Letter dated 20.06.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 27.05.2024 and DPIIT OM dated 20.06.2024
302.	KAYSONS PIGMENTS PRIVATE LIMITED HQRXIMLAPPLY00 000935AM25	30.05.202 4	2246 MTS Lead Scrap ISRI Code Rents Radio Rakes Relays Ropes Rails Racks & Rains 85481010,78020010, 85491100	85491100	Recommended by MoEF&CC (HSMD) vide Letter dated 28.05.2024 Recommended by DPIIT vide OM dated 14.06.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 28.05.2024 and DPIIT OM dated 20.06.2024
303.	LICO MATERIALS PRIVATE LIMITED HQRXIMLAPPLY00 001075AM25	08.06.202 4	56 MTS Waste Li-ion batteries	85491900	Recommended by MoEF&CC (HSMD) vide Letter dated 06.10.2023 Comments sought from DPIIT on 14.06.2024
Part 21	DPIIT (LEI)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

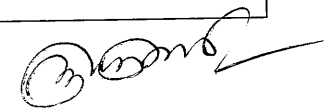
304.	CERAFLUX INDIA PRIVATE LIMITED HQRXIMLAPPLY00 003067AM24	14.12.202 3	22000 KGS Aluminium Chromium 80% Master Alloy / Cr 80 tablet	81122100	Comments sought from DPIIT on 15.12.2023 DPIIT vide OM dated 08.02.2024 has sought information from the firm. DL issued on 22.02.2024. Reminder sent on 11.03.2024. Committee decided to issue a final reminder to the applicant. Final reminder sent on 14.05.2024. Committee decided to close the application as no reply has been received from the applicant.
305.	CG POWER AND INDUSTRIAL SOLUTIONS LIMITED HQRXIMLAPPLY00 003959AM24	06.02.202 4	3000 NOS GOLD-COPPER ALLOY – 50AU- 50CU RING DRW 46-221127-P17	71081300	Comments sought from DPIIT on 08.02.2024 DPIIT vide OM dated 12.01.2024 has sought information from the firm. DL issued on 12.01.2024. Committee decided to close the application as no reply has been received from the applicant.
306.	MACDERMID ALPHA ELECTRONICS SOLUTIONS INDIA PRIVATE LIMITED HQRXIMLAPPLY00 004936AM24	04.03.202 4	355 KGS NANO SILVER PASTE	71061000	Comments sought from DPIIT on 05.03.2024
307.	NIPPON STEEL CHEMICAL & MATERIAL INDIA PRIVATE LIMITED HQRXIMLAPPLY00 004956AM24	29.02.202 4	40 KGS BNi5(nickel brazing filler metals	75040000	Comments sought from DPIIT on 06.03.2024 DPIIT vide OM dated 15.03.2024 has sought information from the firm. DL issued on 18.03.2024.
308.	CENTRAL MANUFACTURING TECHNOLOGY INSTITUTE	28.03.202 4	200.0 MTR 99.99 AU Wire (1- Dia 0.7 MIL, 1 Spool, 100Mtr, 2-Dia	71081300	Comments sought from DPIIT on 28.03.2024 DPIIT vide OM dated 19.04.2024 has sought information from the firm. DL issued on 19.04.2024.

	HQRXIMLAPPLY00 005340AM24		1MIL, 1 Spool, 100Mtr)		
309.	PAMP PRECISION MANUFACTURING INDIA PRIVATE LIMITED HQRXIMLAPPLY00 005208AM24	19.03.202 4	5000 KGs Sweepings/ ashes containing Gold or silver	71129920	Comments received from by DPIIT vide OM dated 30.05.2024. The committee decided to examine the case on file for the consideration of competent authority to decide whether such activity can be allowed in view of the sensitivity of the import item.
310.	SUNGEEL INDIA RECYCLING PRIVATE LIMITED HQRXIMLAPPLY00 000005AM25	01.04.202 4	24000 KGS Spent Lithium Ion Battery Scrap	85481090	Comments sought from DPIIT on 02.04.2024 DPIIT vide OM dated 16.04.2024 has sought information from the firm. DL issued on 16.04.2024.
311.	MICRON SEMICONDUCTOR TECHNOLOGY INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000194AM25	15.04.202 4	0.21 KGS Gold Wire 15.3 MICRON (GPG-3) 1.0-7.0% 3.1-5.7G 3000M/AL-4 (WNI) P/N 340-00108	71081300	Committee decided to approve the application on Ex- post Facto basis.
312.	KUNSHAN Q TECH MICROELECTRONI CS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00 000398AM25	25.04.202 4	375000 MTR Gold Bonding Wire, 8 micrometres (in wire form, with 99.9% Gold Purity)	71081300	Recommended for 2,26,135 meters. by DPIIT vide OM dated 30.05.2024. The committee decided to approve the case for 2,26,135 meters subject to the conditions mentioned in the DPIIT OM dated 30.05.2024.
313.	GENONE OPTech PRIVATE LIMITED HQRXIMLAPPLY00 000491AM25	04.05.202 4	336000 MTR Gold Bonding Wire, 8 micrometres (in wire form, with 99.9% Gold Purity)	71081300	Comments sought from DPIIT on 07.05.2024 DPIIT vide OM dated 14.06.2024 has sought information from the firm.

314.	LIQUID PROPULSION SYSTEMS CENTRE HQRXIMLAPPLY00 000676AM25	16.05.202 4	5.5 KGS BRAZING ALLOY, BRAZETEC 5507 RODS 500x Rd.1.0MM	71069290	Recommended by DPIIT vide OM dated 14.06.2024. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 14.06.2024.
315.	MITSUI AND CO INDIA PRIVATE LIMITED HQRXIMLAPPLY00 000767AM25	20.05.202 4	36750 KGS ECO SOLDER M705 MIXTURE OF TIN SILVER COPPER	71069290	DPIIT vide OM dated 14.06.2024 has not recommended the case. The committee decided to reject the case as per comments received from DPIIT vide OM dated 14.06.2024.
316.	KIF PLUS HQRXIMLAPPLY00 000953AM25	30.05.202 4	120000 NOS printed matter	49070010	Comments sought from DPIIT on 03.06.2024
317.	Indian Institute Of Science HQRXIMLAPPLY00 000969AM25	31.05.202 4	1 NO AU-99.99%, 76.2mm Diameter x 3mm thickness, tolerance +/- 0.2mm	71081200	The committee decided to examine the case on file as per SOP of MeiTY.
318.	Indian Institute Of Science HQRXIMLAPPLY00 000963AM25	31.05.202 4	25 NOS Gold Wire, Au- 99.99% Pure, 1mm Diameter, Sold per gram Approx. 6.85 cm/gram	71081300	The committee decided to examine the case on file as per SOP of MeiTY.
319.	Indian Institute Of Science HQRXIMLAPPLY00 001103AM25	10.06.202 4	30 NOS Au, 99.99% PURE 1 mm DIAMETER, SOLD PER GRAM APPROX. 6.85 CM/ GRAM	71081300	The committee decided to examine the case on file as per SOP of MeiTY.
320.	RELIANCE	22.05.202	1200 MTS	38259000	Comments sought from Seeds Division on 05.06.2024



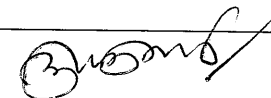
	INDUSTRIES LIMITED HQRXIMLAPPLY00 000790AM25	4	Granulated Seed Sludge		Comments sought from DPIIT on 05.06.2024
Part 22	Miscellaneous				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
321.	International Institute Of Biotechnology And Toxicology HQRXIMLAPPLY00 001484AM24	16.8.2023	6250 GMS BACTERIA	21022000	Comments sought from D/o Biotechnology on 17.8.2023. Committee decided to send a reminder to DBT. Reminder sent on 12.03.2024. Committee decided to issue another reminder to DBT. Reminder sent on 12.06.2024.
322.	Indian Institute of Science HQRXIMLAPPLY00 003497AM24	11.01.202 4	50 GMS Ammonium-15N Chloride, 99% 15N-50G	28459090	Comments sought from D/o Atomic Energy on 11.01.2024. DAE vide email dated 18.01.2024 has requested to clarify the SCOMET category number of the material that is to be imported by IISC, Bangalore. Accordingly, the committee decided to seek clarification from the firm. Committee decided to send a reminder to IISC.
323.	AMIT SINGH BAID MEHTA HQRXIMLAPPLY00 003869AM24	02.02.202 4	500 NOS Unused/New postage stamps issued by postal departments of various countries around the world.	49070010	Comments sought from Dept. of Posts on 15.02.2024.
324.	BAGARIA	28.02.202	1000 MTS	26204010	Comments sought from West Bengal State Pollution



	ALUMINIUM PROCESSING PRIVATE LIMITED HQRXIMLAPPLY00 004883AM24	4	Aluminium Dross		Control Board On 01.03.2024
325.	AMNEAL PHARMACEUTICA LS PRIVATE LIMITED HQRXIMLAPPLY00 004012AM24	12.02.202 4	1 GMS OXYTOCIN	29339200	Comments sought from C&PC on 12.02.2024 D/o C&PC vide email dated 21.02.2024 has not concerned. Comments sought from D/o Biotechnology on 11.03.2024
326.	MANOHARAN PAPIAH HQRXIMLAPPLY00 005010AM24	08.03.202 4	3 NOS Collections and collectors' pieces of numismatic interest:- - Other	97053900	The committee decided to seek comments from RBI.
327.	VARDHMAN SPECIAL STEELS LIMITED HQRXIMLAPPLY00 005018AM24	05.03.202 4	2 NOS Rod Source Co-60, Type Q, Activity: 138 MBq (3,73 mCi) Length: 283 mm	28444000	Comments sought from Dept. of Atomic Energy on 11.03.2024
328.	B A METAL HQRXIMLAPPLY00 005104AM24	13.03.202 4	4290 MTS ALUMINIUM SCRAP THRILL AS PER ISRI or THROB	26204010	Comments sought from West Bengal State Pollution Control Board on 15.03.2024
329.	MANOHARAN PAPIAH HQRXIMLAPPLY00 005186AM24	19.03.202 4	100 NOS COIN AND CURRENCY NUMISMATIC	97053900	The committee decided to seek comments from RBI.

			INTEREST		
330.	MULDER (INDIA)PRIVATE LIMITED HQRXIMLAPPLY00 005297AM24	25.03.202 4	100KGs Used Linen Polishing Cloth	63109090	Committee decided to seek comments from Ministry of Textiles. Comments sought from Ministry of Textiles on 15.05.2024.
331.	VMA IMPEX LLP HQRXIMLAPPLY00 000461AM25	01.05.202 4	200 MTS Aluminium dross	26204010	Comments sought from Punjab Pollution Control Board on 07.05.2024
332.	BAYER VAPI PRIVATE LIMITED HQRXIMLAPPLY00 000399AM25	26.04.202 4	2 GMS BCS-AA10299 (ethyl methane(13CD3)- sulfonate), BCS- AA10297 (isobutyl methane(13CD3)- sulfonate)	28459010	Comments sought from Dept. of Atomic Energy on 26.04.2024
333.	ALSET ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00 000397AM25	25.04.202 4	18000 MTS Aluminium Dross		Comments sought from WEST BENGAL STATE POLLUTION CONTROL BOARD on 26.04.2024
334.	Uma Shankar Sharma HQRXIMLAPPLY00 000028AM25	02.04.202 4	5 KGS Coins used Francs coins Pre Euro	71181000 , 97053900	The committee decided to seek comments from RBI. Comments sought from RBI on 16.05.2024.
335.	VEEDA CLINICAL RESEARCH LIMITED HQRXIMLAPPLY00 001066AM25	07.06.202 4	.5 GMS Pharmaceutical Research Material	28459090	Comments sought from DAE on 07.06.2024

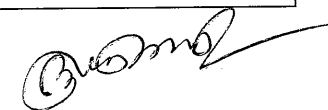
336.	APPLE OPERATIONS INDIA PRIVATE LIMITED HQRXIMLAPPLY00 001067AM25	07.06.202 4	2 NOS High Speed Camera with speed more than 225k fps	85258100	Comments sought from DRDO on 10.06.2024
337.	ARKKIN DYNAMIC LLP HQRXIMLAPPLY00 000687AM25	16.05.202 4	20160 NOS CAR PERFUMES	33074900	Comments sought from MSME on 20.05.2024
338.	Faizan akrami HQRXIMLAPPLY00 000736AM25	18.05.202 4	350 NOS Coins from different countries	97053900	Comments sought from RBI on 21.05.2024
339.	BEST PRODUCTS & SOLUTIONS HQRXIMLAPPLY00 000765AM25	20.05.202 4	25000 KGS Carnaroli Rice	10063090	The committee decided to examine the case on file for the approval of competent authority.
340.	CHIP-VALLEY FOODS PRIVATE LIMITED HQRXIMLAPPLY00 000915AM25	28.05.202 4	70000 KGS STICKY RICE, JASMINE RICE, RICEBERRY	10063090	The committee decided to examine the case on file for the approval of competent authority.
341.	OISHII FOOD AND BEVERAGE HQRXIMLAPPLY00 001171AM25	12.06.202 4	200000 KGS THAI HOM-MALI JASMINE RICE	10063090	The committee decided to examine the case on file for the approval of competent authority.



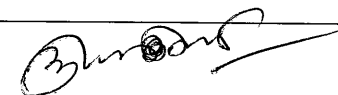
342.	MRK FOODS PVT.LTD. HQRXIMLAPPLY00 000948AM25	30.05.2024	445000 KGS THAI JASMINE RICE (THAI HOMMALI RICE 100%), SUSHI RICE (THAI JAPONICA RICE)	10063090	The committee decided to examine the case on file for the approval of competent authority.
343.	ASHIRWAD ENTERPRISE HQRXIMLAPPLY00 001130AM25	11.06.2024	10000 MTs Aluminium Dross	26204010	The committee examined the documents submitted by firm and decided approve the case for 10,000 MTs of Aluminium Dross.
344.	Silicone International Products HQRXIMLAPPLY00 000772AM25	21.05.2024	3000 MTs of Polysiloxane Wastage	39159090	Recommended by MoEF&CC(HSMD) vide letter dated 20.05.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 20.05.2024
345.	Miracle Gold Private Limited HQRXIMLAPPLY00 004445AM24	21.02.2024	1 MT Gold Dore Bars having purity less than 95%	71081200	The committee examined the documents submitted by the firm and decided to approve 1 MT of Gold Dore (purity upto 95%) from Bolivia, Brazil, Chile, Colombia, Dominican Republic, Ecuador, Mexico, Peru. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
346.	Bharat Precious Metals and Manufacturer Private Limited HQRXIMLAPPLY00	18.03.2024	1 MT Gold Dore Bars having purity less than 95%	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of valid CTO from the firm and verification report of the premises of the firm by the concerned RA. Letter issued on 13.06.2024.

	005160AM24				
347.	Hindustan Gold Industries Private Limited HQRXIMLAPPLY00 005220AM24	18.03.2024	1 MTs Gold Dore Bars having purity less than 95%	71081200	The committee examined the documents submitted by the firm and decided to seek verification report of the premises of the firm by the concerned RA. Letter issued on 13.06.2024.
348.	Aries Refinery Private Limited HQRXIMLAPPLY00 000295AM25	19.04.2024	10 MTs Gold Dore Bars having purity less than 95%	71081200	The committee examined the documents submitted by the firm and decided to approve 10 MT of Gold Dore (purity upto 95%) from Argentina, Bolivia, Colombia, Ecuador, Ghana, Nicaragua, Panama, Peru. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
349.	Kundan Refinery Private Limited HQRXIMLAPPLY00 000032AM25	03.04.2024	50000 KGs Gold Dore Bars having purity less than 95%	71081200	The committee examined the documents submitted by the firm and decided to defer the case as substantial quantity is available in the previous authorization. DL issued on 13.06.2024.
350.	OPUS REFINERY PRIVATE LIMITED HQRXIMLAPPLY00 000689AM25	16.05.2024	10 MTS GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to approve 10 MT of Gold Dore (purity upto 95%) from Bolivia, Brazil, Colombia, Ecuador, Ghana, Peru. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
351.	BALAJI OVERSEAS HQRXIMLAPPLY00 000753AM25	20.05.2024	01 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to defer the case as the substantial quantity is available in the previous import authorization. DL issued on 13.06.2024.

352.	MAHAVIR BULLION & REFINERY PRIVATE LIMITED HQRXIMLAPPLY00 000730AM25	18.05.202 4	1 MTS GOLD DORE BARS (UPTO 95 PERCENT PURITY)	71081200	The committee examined the documents submitted by the firm and decided to approve 01 MT of Gold Dore (purity upto 95%) from Bolivia, Brazil, Colombia, Cote D'Ivoire, Ecuador, Ghana, Peru, South Africa, Suriname. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
353.	ALTIM METALS PRIVATE LIMITED HQRXIMLAPPLY00 000905AM25	28.05.202 4	10 MTS GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The committee decided to approve the case on ex-post facto basis.
354.	KUNDAN REFINERY PRIVATE LIMITED HQRXIMLAPPLY00 001005AM25	03.06.202 4	50000 KGS SILVER DORE BARS MAXIMUM PURITY 95 PERCENT	71069100	The committee examined the documents submitted by the firm and decided to approve 50 MT of Silver Dore (purity upto 95%) from Bolivia, Brazil, Colombia, Ecuador, Ghana, Papua New Guinea, Peru. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
355.	YASH ORO INDIA PRIVATE LIMITED HQRXIMLAPPLY00 001109AM25	10.06.202 4	3 MTS GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to approve 03 MT of Gold Dore (purity upto 95%) from Argentina, Bolivia, Brazil, Chile, Colombia, Ecuador, Ghana, Mexico, Peru. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.



356.	H D GOLD AND REFINERY LLP HQRXIMLAPPLY00 001136AM25	11.06.202 4	1 MTS GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of (i) valid Consent to Operate and (ii) valid NABL Certificate from the firm. The committee also decided to seek physical verification of the premises of the firm by concerned RA.
357.	SOVEREIGN METALS LIMITED HQRXIMLAPPLY00 001131AM25	11.06.202 4	35 MTS SILVER (DORE) BARS - PURITY : UPTO 95%	71069190	The committee examined the documents submitted by the firm and decided to approve 35 MT of Silver Dore (purity upto 95%) from Argentina, Bolivia, Brazil, Canada, Chile, Colombia, Dominican Republic, Ecuador, Mexico, Peru. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
358.	J. J. GOLD REFINERY PRIVATE LIMITED HQRXIMLAPPLY00 001137AM25	11.06.202 4	10 MTS GOLD (DORE) BARS HAVING PURITY : UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to approve 10 MT of Gold Dore (purity upto 95%) from Bolivia, Brazil, Colombia, Ecuador, Ghana, Peru, Saudi Arabia, South Africa. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
359.	MGR OVERSEAS PRIVATE LIMITED HQRXIMLAPPLY00 001144AM25	10.06.202 4	2 MTS GOLD - DORE BARS - PURITY : UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to approve 02 MT of Gold Dore (purity upto 95%) from Bolivia, Brazil, Ghana, Papua New Guinea, Peru. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.



360.	SOVEREIGN METALS LIMITED HQRXIMLAPPLY00 001154AM25	12.06.202 4	1 MTS GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to approve 01 MT of Gold Dore (purity upto 95%) from Argentina, Bolivia, Brazil, Canada, Chile, Colombia, Dominican Republic, Ecuador, Mexico, Peru. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
361.	KIFS FINSTOCK LIMITED HQRXIMLAPPLY00 001160AM25	12.06.202 4	10 MTS GOLD (DORE) BARS UPTO 95% PURITY	71081200	The committee examined the documents submitted by the firm and decided to approve 10 MT of Gold Dore (purity upto 95%) from Bolivia, Brazil, Canada, Colombia, Ecuador, Ghana, Mexico, Peru. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
362.	YHAB GOLD REFINERY PRIVATE LIMITED HQRXIMLAPPLY00 001219AM25	15.06.202 4	01 MT GOLD (DORE) BARS UPTO 95% PURITY	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of physical verification of the premises of the firm by the concerned RA.

5. The meeting ended with a vote of thanks to the chair.

